

Government of India Ministry of Commerce and Industry Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE (DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Apr/202223/2

Please Note

- **DATED:** 31/05/2022
- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Apr/202223/2 dated 31/05/2022 of Norms Committee - V for the year 2022-23 was held on 31/05/2022 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar, Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KuldEEp Singh, Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Apr/202223/2
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Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00000241AM23
RA File Number	NA
Licence No and Date	0710115707/null

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has taken Adv. Authorization on self ratification basis under para 4.07A of FTP and export products of this Authorization are not eligible under para 4.07A (VI) I of FTP 2015-20 under self ratification scheme. The committee went through the details submitted in this case and decided to ask the firm to furnish the following:

- 1. The difference between export and import items as ITCHS code for both the items is same.
- 2. % value addition.
- 3. Manufacturing process.

The case stands deferred for re-listing.

Case No.	2 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00000247AM23
RA File Number	NA
Licence No and Date	0710115708/null

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has taken Adv. Authorization on self-ratification basis under Para 4.07A of FTP and export products of this Authorization are not eligible under Para 4.07A (VI) I of FTP 2015-20 under self-ratification scheme. The committee went through the details submitted in this case and decided to ask the firm to furnish the following:

- 1. The difference between export and import items as ITCHS code for both the items is same.
- 2. % value addition.
- 3. Manufacturing process.

The case stands deferred for re-listing.

Case No.	3 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
and Date	11C/ 3/ WEE1/ Api/ 202223/ 2 and 31/03/2022
HQ File Number	HQRNORM APPLY 00000188AM23

RA File Number	NA
Licence No and Date	0710115822/null

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has taken Adv. Authorization on self-ratification basis under Para 4.07A of FTP and export products of this Authorization are not eligible under Para 4.07A (VI) I of FTP 2015-20 under self-ratification scheme. The committee went through the details submitted in this case and decided to ask the firm to furnish the following:

- 1. The difference between export and import items as ITCHS code for both the items is same.
- 2. % value addition.
- 3. Manufacturing process.

The case stands deferred for re-listing.

Case No.	4 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018405000681AM19
RA File Number	072404000382 AM16
Licence No and Date	0710109412/17/02/2016

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has provided details of export items exported under various shipping bills. The export items are exported under the relevant HS codes by maintaining constituents and blend ratio of inputs in accordance to the HS code but some products exported have different fibre constituents than as applied in advance authorization application. The firm has sought higher wastage for manufacturing of fabrics and the wastage is restricted to the relevant/similar existing SIONs. The qty of export is also endorsed by the Customs office on the basis of shipping bills with number and date. Based on recommendation of technical authority, on the basis of information provided by the firm for manufacturing process and taking cue from relevant/similar existing SIONs(J-39,124,129,132) the quantity of inputs are recommended as under:

S. No.	Export Item Name.	Qty.
1	Silk Woven fabrics - Items Othr Th n Sarees Contng > 85% By Wt Of Slk Etc.	30914.630 Kg.
2	Silk Woven fabrics - Other fabrics	17034.8 Kg.
3	Cotton Woven fabrics - contng 85 % or more by wt of cotton, weighing more than 200 gsm of yarns of different colours	82.950 Kg.
4	Cotton Woven fabrics -contng $<\!85$ % by weight of cotton, weighing more than 200 g/m2 - of yarns of different colours	548.170 Kg.

5	Cotton Woven fabrics -Of	Yrns Of Diff Colours Weighing Not More Tha	un 200 G/M2 4688.2 Kg.
6	Cotton Woven fabrics - O	f Yrns Of Diff Colours Wghng More Than 200	Gsm 7969.030 Kg.
7	Linen (Flax) Woven fabric	es – Others	7020.040 Kg.
8	Woven fabrics of synthet More By Wt Of Synthte F	ic filament yarn -Of Yrns Of Difrnt Colors Ci ilmnts	ntng 85% Or 807.840 Kg.
9	Woven fabrics of syntheti Wt Of Synthtc Filmnts	c filament yarn - Of Yrns Of Difrnt Colors Cnt	ting <85% By 767.370 Kg.
10	Woven fabrics of synthetic Different Colours	ic filament yarn - Othr Synthtic Wovn Fabres	Of Yarns Of 11852.880 Kg.
11	Woven fabrics of artificial	filament yarn - Of yarns of different colours	2321.770 Kg.
12	Woven fabrics of artificial	staple fibres - Of yarns of different colors	2353.860 Kg.
13	Woven pile fabrics and ch manmade fibres – Others	enille fabrics, other than fabrics of heading 580	02 or 5806 of 1145.800 Kg.
14	Woven pile fabrics and ch manmade fibres-Warp pile	enille fabrics, other than fabrics of heading 580 e fabrics	02 or 5806 of 2860.280 Kg.
15	Woven pile fabrics and specified or included	chenille fabrics of other textile materials - n	ot elsewhere 2829.610 Kg.
16	Woven fabrics of metal th Others	read and woven fabrics of metalized yarn of he	ading 5605 – 655.030 Kg.
17	Embroidery in the piece, i	n strips or in motifs - Of manmade fibres	1061.820 Kg.
18	Embroidery in the piece, i	n strips or in motifs- Of other textile materials	609.830 Kg.
19	YARN SPUN FROM SIL	K WASTE, NOT PUT UP FOR RETAIL SALI	E 25347.350 Kg.
S. No.	Import items	Total import qty. as per license	Total Imports recommended
01	Mulberry Raw Silk	85180.530 Kg.	2686 Kg.

02	Duppion Silk Yarn	2434.7 Kg.	Not Recommended
03	Silk Sliver	28201 Kg.	Not Recommended
04	Thrown Silk Yarn	9599.75 Kg.	Not Recommended
05	Mohair Top	6000 Kg.	Not Recommended
06	Linen Yarn	19398.64 Kg.	1645.30 Kg.
07	Viscose Tops	3343 Kg.	Not Recommended
08	Acrylic	11961.85 Kg.	1321 Kg.
09	Lurex Yarn	4188.07 Kg.	85 Kg.
10	Viscose Lace Yarn	523.85 Kg.	Not Recommended

Case No.	5 / NC/5/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018405000471AM19
RA File Number	072404000124 AM17
Licence No and Date	0710110049/04/07/2016

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide letter dated 17.05.2022 and mentioned that they have not made any export against the advance authorization. The committee went through the details submitted in this case and decided to reject the case with direction to the firm to pay the applicable duty for EODC.

Case No.	6 / NC/5/MEET/Apr/202223/2
Case Status	Case Rejected
Party Name	HIMATSINGKA SEIDE LIMITED.

Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018405000541AM19
RA File Number	072404000199 AM17
Licence No and Date	0710110493/05/10/2016

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide letter dated 17.05.2022 and mentioned that they have not made any export against the advance authorization. The committee went through the details submitted in this case and decided to reject the case with direction to the firm to pay the applicable duty for EODC.

RA concerned may take necessary action subject to compliance of usual conditions.

Case No.	7 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00399257AM22
RA File Number	072404000354 AM17
Licence No and Date	0710111124/14/02/2017

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their request for fixation of norms vide dated 24.03.2022 as their case was rejected in NC meeting no 9/84-ALC3/2019 dated 29.08.2019 and 04/AM22 Dated: 27/10/2021 due to non submission of requisite information. Now the firm has provided details of export items exported under various shipping bills i.e. no.9165502, dt 9.10.17, 9125297 dated 6.10.17, 9181642 dated 9.10.17, 9161172 dated 9.10.17, 9179458 dated 9.10.17, 9201303 dated 10.10.17, 9197689 dated 10.10.17, 2501043 dated 29.01.18, 2361037 dated 22.01.18 etc. As per manufacturing process, the cotton yarn is converted into cotton woven fabrics of different GSM. The 10% wastage is considered for weaving of cloth from cotton yarn and 5% wastage on manufacturing of end products from woven fabric on the basis of SION J-92 and J-109 respectively. The finishing chemicals are used in less than 1% ratio except sizing material and Dyes. The sizing material and dyes are restricted by taking cue from existing relevant SIONs.

Based on recommendation of technical authority, basis of information provided by the firm for manufacturing process and taking cue from relevant/similar existing SIONs(J-92 and J-109) the quantity of inputs are recommended as under:

Export item	Qty.	S No.	Import item	Qty. Recommended
OTHER BED LINEN OF COTTON - SHEET SET	1221028.82 Kg.	1.	100 % Cotton Yarn.1/80s Ne Combed Compact Cotton Yarn, 1/100s Ne Combed Compact Cotton Yarn, 1/120s Ne Combed Compact Cotton Yarn 1/130s Ne Combed Compact Cotton Yarn, 1/140s Ne Combed Compact Cotton Yarn	1404289 Kg.

	3.	Textile Sizing Chemical	28086 Kg.
	4.	Finishing chemicals Finishing agents - ARRISTAN 66 CONC SP	11796 Kg.
	5.	Finishing chemicals Finishing agents - REAKNITT ZF SP	15448 Kg.
	6.	Finishing chemicals Finishing agents - TUBINGAL FAM	13622 Kg.
	7.	Finishing chemicals Organic surface-active agents, whether or not put up for retail sale. Felosan NKB	13341 Kg.
	8.	Finishing chemicals Finishing agents - TUBINGAL HWS CONC SP	6601 Kg.
	9.	Finishing chemicals Finishing agents - ARRISTAN CPU SP	4915 Kg.
	10.	Finishing chemicals Finishing agents - REAKNITT FF	16851 Kg.
	11.	Finishing chemicals Finishing agents - Contavan CIL	10251 Kg.
	12.	Finishing chemicals Finishing agents - BEISOL SED	5337 Kg.
	13.	Finishing chemicals Finishing agents - POLYAVIN PEHD	11094 Kg.
	14.	Finishing chemicals Finishing agents - CHT CATALYSATOR ABT	3230 Kg.
	15.	Finishing chemicals Finishing agents - BEIXON Q	6319 Kg.
	16.	Finishing chemicals Finishing agents - KOLLASOL OCE SP	2107 Kg.

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	17.	Finishing chemicals Organic surface-active agents, whether or not put up for retail sale.CHT CATALYST LCM	2933 Kg.
	18.	Finishing chemicals Finishing agents - CHT FIBRE PROTECTION RPY SPEC	1405 Kg.
	19.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX BLUE CA	2809 Kg.
	20.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX FAST RED CA GRAN	2246 Kg.
	21.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX AMBER CA-N	2528 Kg.
	22.	Finishing chemicals Finishing agents - Finox SKV	21065 Kg.
	23.	Textile Sizing Chemical	6319 Kg.
	24.	Finishing chemicals Finishing agents - ARRISTAN 66 CONC SP	6179 Kg.
	25.	Finishing chemicals Finishing agents - REAKNITT ZF SP	9970 Kg.
	26.	Finishing chemicals Finishing agents - TUBINGAL FAM	1405 Kg.
	27.	Finishing chemicals Organic surface-active agents, whether or not put up for retail sale. Felosan NKB	2932 Kg.
	28	Finishing chemicals Finishing agents - TUBINGAL HWS CONC SP	1405 Kg.
	29.	Finishing chemicals Finishing agents - ARRISTAN CPU SP	1405 Kg.
	30.	Finishing chemicals Finishing agents - REAKNITT FF	1405 Kg.

		31.	Finishing chemicals Reactive Dyes & preparation based there on :Novacron Red EC-2BL	1405 Kg.
		32.	Finishing chemicals Finishing agents - Sirrix N Liq. Conc	32299 Kg.
		33.	General chemicals Hydrogen Peroxide, whether or not solidified with Urea. HYDROGEN PEROXIDE	28086 Kg.
		34.	Finishing chemicals Finishing agents - Contavan CIL	513787 Nos.
		35.	Finishing chemicals Finishing agents - BEISOL SED	256893 Nos.
BEDSHEETS AND BED COVERS OF COTTON	239487.3 Kg.	1.	100 % Cotton Yarn.1/80s Ne Combed Compact Cotton Yarn, 1/100s Ne Combed Compact Cotton Yarn, 1/120s Ne Combed Compact Cotton Yarn 1/130s Ne Combed Compact Cotton Yarn, 1/140s Ne Combed Compact Cotton Yarn	32811 Kg.
		2.	100 % Cotton Yarn.2/100s Combed Cotton yarn - 2 PLY PARALLEL ,2/120s Combed yarn - 2ply parallel, 2/120S COMBED COMPACT COMBED COMPACT TFO YARN, 2/140S 2 PLY PARALLEL YARN, 2/120S COMBED COMPACT TFO YARN - 100 % SUPIMA,2/130s Ne Combed Compact Cotton Yarn & 2/140S COMBED COMPACT 2 PLY PARALLEL YARN.	242625 Kg.
		3.	Textile Sizing Chemical	5508 Kg.
	5.	4.	Finishing chemicals Finishing agents - ARRISTAN 66 CONC SP	2314 Kg.
		5.	Finishing chemicals Finishing agents - REAKNITT ZF SP	3030 Kg.
		6.	Finishing chemicals Finishing agents - TUBINGAL FAM	2672 Kg.

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7.	Finishing chemicals Organic surface-active agents, whether or not put up for retail sale. Felosan NKB	2616 Kg.
8.	Finishing chemicals Finishing agents - TUBINGAL HWS CONC SP	1295 Kg.
9.	Finishing chemicals Finishing agents - ARRISTAN CPU SP	964 Kg.
10.	Finishing chemicals Finishing agents - REAKNITT FF	3305 Kg.
11.	Finishing chemicals Finishing agents - Contavan CIL	2011 Kg.
12.	Finishing chemicals Finishing agents - BEISOL SED	1047 Kg.
13.	Finishing chemicals Finishing agents - POLYAVIN PEHD	2176 Kg.
14.	Finishing chemicals Finishing agents - CHT CATALYSATOR ABT	633 Kg.
15.	Finishing chemicals Finishing agents - BEIXON Q	1239 Kg.
16.	Finishing chemicals Finishing agents - KOLLASOL OCE SP	413 Kg.
17.	Finishing chemicals Organic surface-active agents, whether or not put up for retail sale.CHT CATALYST LCM	964 Kg.
18.	Finishing chemicals Finishing agents - CHT FIBRE PROTECTION RPY SPEC	276 Kg.
19.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX BLUE CA	551 Kg.
20.	Finishing chemicals Reactive Dyes & preparation	441 Kg.

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	based there on :LEVAFIX FAST RED CA GRAN	
21.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX AMBER CA-N	496 Kg.
22.	Finishing chemicals Finishing agents - Finox SKV	4131 Kg.
23.	Finishing chemicals Finishing agents - Finosoft	1239 Kg.
24.	Finishing chemicals Finishing agents - Finox 60T	1211 Kg.
25.	Finishing chemicals Finishing agents - Finolube PEC Eco	1956 Kg.
26.	Finishing chemicals Reactive Dyes & preparation based there on :Novacron Blue EC-GC	276 Kg.
27.	Finishing chemicals Synthetic Organic products of a kind used as fluroscent brightening agents: Optical whitening agents UVITEX - BST LIQUID-1(BULTON)	771 Kg.
28.	Finishing chemicals Reactive Dyes & preparation based there on :NOVACRON YELLOW NP	276 Kg.
29.	Finishing chemicals Reactive Dyes & preparation based there on : Novacron Navy EC-R	276 Kg.
30.	Finishing chemicals Reactive Dyes & preparation based there on : Novacron Blue EC-R	276 Kg.
31.	Finishing chemicals Reactive Dyes & preparation based there on :Novacron Red EC-2BL	276 Kg.
32.	Finishing chemicals Finishing agents - Sirrix N Liq. Conc	5509 Kg.
33.	General chemicals Hydrogen Peroxide, whether or not solidified with Urea. HYDROGEN PEROXIDE	5509 Kg.

		34.	VINYL ZIPPER BAGS	224134 Nos.			
		35.	CARTONS	74711Nos.			
OTHER PILLOW CASES AND PILLOW SLIPS	150412.2 Kg.	1.	100 % Cotton Yarn.1/80s Ne Combed Compact Cotton Yarn, 1/100s Ne Combed Compact Cotton Yarn, 1/120s Ne Combed Compact Cotton Yarn 1/130s Ne Combed Compact Cotton Yarn, 1/140s Ne Combed Compact Cotton Yarn	61551 Kg.			
		2.	100 % Cotton Yarn.2/100s Combed Cotton yarn - 2 PLY PARALLEL ,2/120s Combed yarn - 2ply parallel, 2/120S COMBED COMPACT COMBED COMPACT TFO YARN, 2/140S 2 PLY PARALLEL YARN , 2/120S COMBED COMPACT TFO YARN - 100 % SUPIMA,2/130s Ne Combed Compact Cotton Yarn & 2/140S COMBED COMPACT 2 PLY PARALLEL YARN.	111442 Kg.			
		3.	Textile Sizing Chemical	3460 Kg.			
		4.	Finishing chemicals Finishing agents - ARRISTAN 66 CONC SP	1466 Kg.			
		5.	Finishing chemicals Finishing agents - REAKNITT ZF SP	1919 Kg.			
	6. 7. 8.			6.	Finishing chemicals Finishing agents - TUBINGAL FAM	1693 Kg.	
							7.
		8.	Finishing chemicals Finishing agents - TUBINGAL HWS CONC SP	820 Kg.			
		9.	Finishing chemicals Finishing agents - ARRISTAN CPU SP	611 Kg.			
		10.	Finishing chemicals Finishing agents - REAKNITT FF	2094 Kg.			

11.	Finishing chemicals Finishing agents - Contavan CIL	1274 Kg.
12.	Finishing chemicals Finishing agents - BEISOL SED	663 Kg.
13.	Finishing chemicals Finishing agents - POLYAVIN PEHD	1379 Kg.
14.	Finishing chemicals Finishing agents - CHT CATALYSATOR ABT	401 Kg.
15.	Finishing chemicals Finishing agents - BEIXON Q	785 Kg.
16.	Finishing chemicals Finishing agents - KOLLASOL OCE SP	262 Kg.
17.	Finishing chemicals Organic surface-active agents, whether or not put up for retail sale.CHT CATALYST LCM	611 Kg.
18.	Finishing chemicals Finishing agents - CHT FIBRE PROTECTION RPY SPEC	174 Kg.
19.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX BLUE CA	349 Kg.
20.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX FAST RED CA GRAN	279 Kg.
21.	Finishing chemicals Reactive Dyes & preparation based there on :LEVAFIX AMBER CA-N	314 Kg.
22.	Finishing chemicals Finishing agents - Finox SKV	1730 Kg.
23.	Finishing chemicals Finishing agents - Finosoft	785 Kg.
24.	Finishing chemicals Finishing agents - Finox 60T	768 Kg.
25.	Finishing chemicals Finishing agents - Finolube	1239 Kg.

	PEC Eco	
26.	Finishing chemicals Reactive Dyes & preparation based there on :Novacron Blue EC-GC	174 Kg.
27.	Finishing chemicals Synthetic Organic products of a kind used as fluroscent brightening agents: Optical whitening agents UVITEX - BST LIQUID-1(BULTON)	489 Kg.
28.	Finishing chemicals Reactive Dyes & preparation based there on :NOVACRON YELLOW NP	174 Kg.
29.	Finishing chemicals Reactive Dyes & preparation based there on : Novacron Navy EC-R	174 Kg.
30.	Finishing chemicals Reactive Dyes & preparation based there on : Novacron Blue EC-R	174 Kg.
31.	Finishing chemicals Reactive Dyes & preparation based there on :Novacron Red EC-2BL	174 Kg.
32.	Finishing chemicals Finishing agents - Sirrix N Liq. Conc	3460 Kg.
33.	General chemicals Hydrogen Peroxide, whether or not solidified with Urea. HYDROGEN PEROXIDE	3460 Kg.
34.	VINYL ZIPPER BAGS	224134 Kg.
35.	CARTONS	74711 Kg.

Case No.	8 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	REALKNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000036AM23
RA File Number	322404000046 AM18
Licence No and Date	3210078387/02/02/2018

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their request for fixation of norms as their case was rejected in NC meeting no 10/84-ALC3/2018 dated 16.08.2018 due to non-submission of requisite information. The committee went through the details submitted and based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
1.	100% POLY. KNITTED MENS / LADIES F/S T.SHIRT WITH HOOD	43221 Nos.	1.	100% POLYESTER KNITTED FABRIC-B18 GSM 200-220, WIDTH 59-66 INCH.	1.542 Sq. Mtr./P
			2.	100% POLYESTER KNITTED FABRIC-H65M SOLID FLEECE GSM 200-220 WIDTH 59-66 INCH.	0.221 Sq. Mtr./P
			3.	100% POLYESTER KNITTED FABRIC-B-SPACE GREY FLEECE GSM 200-220 WIDTH 59-66 INCH.	0.564 Sq. Mtr./P
			4.	70/27/3% RAYON/POLYESTER/SPANDEX KNITTED FABRIC GSM 200-220 WIDTH 59-66 INCH.	0.648 Sq. Mtr./P
			5.	100% POLYESTER KNITTED FABRIC INTERLOCK GSM 130-150 WIDTH 59-66 INCH.	0.110 Sq. Mtr./P
2.	100% POLY. KNITTED YOUTH F/S	5310 Nos.	2.	100% POLYESTER KNITTED	1.276 Sq. Mtr./P

	T.SHIRT WITH HOOD			FABRIC-H65M SOLID FLEECE GSM 200-220 WIDTH 59-66 INCH.	
			3.	100% POLYESTER KNITTED FABRIC-B-SPACE GREY FLEECE GSM 200-220 WIDTH 59-66 INCH.	1.473 Sq. Mtr./P
3.	100% POLY. KNITTED BOYS F/S T.SHIRT WITH HOOD	5310 Nos.	2.	100% POLYESTER KNITTED FABRIC-H65M SOLID FLEECE GSM 200-220 WIDTH 59-66 INCH.	0.681 Sq. Mtr./P
			3.	100% POLYESTER KNITTED FABRIC-B-SPACE GREY FLEECE GSM 200-220 WIDTH 59-66 INCH.	1.069 Sq. Mtr./P

Case No.	9 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	REALKNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000037AM23
RA File Number	322404000051 AM18
Licence No and Date	3210078404/12/02/2018

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their request for fixation of norms as their case was rejected in NC meeting no 6/84-ALC3/2018dated 21.06.2018 due to non-submission of requisite information. The committee went through the details submitted and based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

	S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
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1.	92% POLY 8% SPANDEX KNITTED LADIES LEGGINGS	8868 Nos.	1.	92% POLYESTER 8% SPANDEX KNITTED FABRIC-HS242L GSM 210-230, WIDTH 58-64 INCH.	2.20 Sq. Mtr/P
2.	100% POLY. KNITTED MENS / LADIES LONG SLEEVE WITH HOOD	39020 Nos.	2.	100% POLYESTER KNITTED FABRIC FALL 15 CATIONIC GSM 130-150, WIDTH 58-64 INCH.	2.216 Sq. Mtr/P
			3.	100% POLYESTER KNITTED FABRIC FALL 16 CATIONIC TEAM GSM 130- 150, WIDTH 58-64 INCH.	0.884 Sq. Mtr/P

Case No.	10 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00409886AM22
RA File Number	342404000321 AM18
Licence No and Date	3410043901/21/02/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to appear before the Norms Committee for personal hearing.

The case stands deferred for re-listing.

Case No.	11 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00409911AM22	
RA File Number	342404000338 AM18	
Licence No and Date	3410044036/12/04/2018	
Norms Committee Decision:		

The Committee considered the case as per agenda and noted that the firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to appear before the Norms Committee for personal hearing.

The case stands deferred for re-listing.

Case No.	12 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00409942AM22	
RA File Number	342404000405 AM18	
Licence No and Date	3410044047/17/04/2018	

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to appear before the Norms Committee for personal hearing.

The case stands deferred for re-listing.

Case No.	13 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00409481AM22
RA File Number	342404000071 AM19
Licence No and Date	3410044316/10/07/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

Case No.	14 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00409512AM22	
RA File Number	342404000074 AM19	

Licence No and	3410044317/10/07/2018
Date	3410044317/10/07/2018

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00409570AM22	
RA File Number	342404000136 AM19	
Licence No and Date	3410044460/30/08/2018	

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Apr/202223/2		
Case Status	Case Approved		
Party Name	SHANKAR PACKAGINGS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM REVIW00409585AM22		
RA File Number	342404000137 AM19		
Licence No and Date	3410044461/30/08/2018		

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

Case No.	17 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	

and Date	
HQ File Number	HQRNORM REVIW00409603AM22
RA File Number	342404000165 AM19
Licence No and Date	3410044463/30/08/2018

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00409614AM22
RA File Number	342404000173 AM19
Licence No and Date	3410044464/30/08/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018505000199AM19
RA File Number	052304000420 AM19
Licence No and Date	0510409099/27/12/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm submitted CAD, measurement chart and sizes of export items vide e-mail dated 06.06.2022. The committee went through the details submitted and based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
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BED CUSHIONS FOR PETS (various sizes) MADE OF 100% POLYESTER FABARIC 60 TO 380 GSM +/-10%	1000001100.	100% POLYESTER FABRIC 60" WIDTH, 60 TO 380 GSM +/-10%	40000 Mtr.
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Case No.	20 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	REALKNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000038AM23
RA File Number	322404000050 AM19
Licence No and Date	3210078813/10/01/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their request for fixation of norms as their case was rejected in NC meeting no 4/84-ALC3/2019 dated 16.05.2019 due to non-submission of requisite information. The committee went through the details submitted and based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
1.	100% POLY. KNITTED YOUTH F/S T.SHIRTS	4404 Nos.	1.	100% POLYESTER KNITTED FABRIC-D19 GSM 130-150 WIDTH 58-60 INCH.	1.60 Sq. Mtr/p
2.	70% RAYON 27% POLYESTER 3% SPANDEX KNITTED MENS/LADIES F/S T.SHIRTS WITH HOOD	6326 Nos.	2.	70% RAYON 27% POLY. 3% SPANDEX KNITTED FABRIC GSM 250-270 WIDTH 60-63 INCH.	3.5 Sq. Mtr/p
3.	74% POLY. 26% COTTON / SLEEVE & HOOD : 100% POLY. KNITTED MENS/LADIES F/S T.SHIRTS WITH HOOD	16434 Nos.	3.	74% POLY. 26% COTTON KNITTED FABRIC ,GSM 220-240 WIDTH 60-63 INCH.	1.50 Sq. Mtr/p 2.0 Sq. Mtr/p
			4.	FABRIC SOLID FLEECE	2.0 Sq. Mu/p

				GSM 210-220 WIDTH 58-62 INCH.	
4.	74% POLY 26% COTTON SLEEVE & HOOD : 100% POLY. KNITTED YOUTH F/S T.SHIRT WITH HOOD	10237 Nos.	3.	74% POLY. 26% COTTON KNITTED FABRIC, GSM 220 -240 WIDTH 60-63 INCH.	1.269 Sq. Mtr/p
			4.	100% POLYESTER KNITTED FABRIC SOLID FLEECE GSM 210-220 WIDTH 58-62 INCH.	1.53 Sq. Mtr/p

Case No.	21 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00409663AM22	
RA File Number	342404000314 AM19	
Licence No and Date	3410044873/11/02/2019	

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

Case No.	22 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00409683AM22	
RA File Number	342404000318 AM19	
Licence No and Date	3410044874/11/02/2019	
Norms Committee Decision:		

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	23 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00409643AM22
RA File Number	342404000313 AM19
Licence No and Date	3410044872/11/02/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to approve the Adhoc norms on repeat basis of Adv. Auth. no 3410044471 dated 04.09.2018, NC meeting no 14/84- ALC3/2019 dated 21.11.2019.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	24 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	REALKNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000039AM23
RA File Number	322404000054 AM19
Licence No and Date	3210078863/14/02/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their request for fixation of norms as their case was rejected in NC meeting no 11/84-ALC3/2019dated 03.10.2019 due to non-submission of requisite information. The committee went through the details submitted and based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
1.	100% POLESTER KNITTED MENS / LADIES F/S T.SHIRTS WTH HOOD	50776 Nos.	1.	100% POLYESTER KNITTED FABRIC GSM 130-150, WIDTH 60-63 INCH.	2.534 Sq. Mtr/P
			2.	100% POLYESTER KNITTED FABRIC GSM 200-220, WIDTH 60-63 INCH.	0.575 Sq. Mtr/P

2.	100% POLESTER KNITTED MENS / LADIES SHORTS	21192 Nos.	3.	100% POLYESTER KNITTED FABRIC- MESH GSM 120-140 WIDTH 60-63 INCH.	1.07 Sq. Mtr/P
			4.	100% POLYESTER KNITTED FABRIC- MESH GSM 90-105 WIDTH 60-63 INCH.	0.86 Sq. Mtr/P
3.	92% POLY 8% SPANDEX KNITTED LADIES LEGGINS	17391 Nos.		92% POLYESTER 8% SPANDEX KNITTED FABRIC GSM 230-250, WIDTH 60-63 INCH.	1.70 Sq. Mtr/P

Case No.	25 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018405000022AM20
RA File Number	062404000005 AM20
Licence No and Date	0610039158/15/04/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 18.05.2022. Based on recommendation of Technical authority, committee decided to approve the Adhoc norms as under:

1. Export item: Men's/Ladies Riding Boots made of Leather (Long Boot)—

Qty- 12000 Pairs

Import items:

S. No.	Description	Qty. per pair
1	Hydraguard Sealing Tape Polyester, Width 22 mm	1.3 Metre
2	Elastic Tape Polyester 71% + elastic gore 29%, Width 16"	Net content +1% wastage
3	Snap Fasteners T.C. Brass/ Alloy	Deleted (not imported)

4	Leather Lining	Deleted(not imported)
5	PU Lining surface coating 100% PU, Backing 100% non woven	Maximum 4.25 Sq. ft. is
6	100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58"	allowed including both

2.Export item: Mens/Ladies Riding Boots made of Synthetic – (Half Boot)

Qty- - 6000 Pairs

Import items:

S. No.	Description	Qty. per pair
7.	PU Synthetic Leather (of relevant GSM and Quality)	3.25 Sq. ft

5. Export item: MENS/ LADIES SAFETY BOOTS MADE OF LEATHER

Qty- 3000 Pairs

Import items:

S. No.	Description	Qty. per pair
8	Rubber out sole synthetic rubber (of relevant Quality &size)	Net to net
119	Composite Toe Cap fibre glass, kevlar or carbon fibre (of relevant GSM and Quality)	Net to net
10	Foot Bed (of relevant GSM and Quality)	Net to net

Case No.	26 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
and Date	11C/ 3/ WEE1/ Api/ 202223/ 2 and 31/03/2022
HQ File Number	HQRNORM REVIW00000237AM23

RA File Number	052304000036 AM20
Licence No and Date	0510410366/25/04/2019

The Committee considered the case as per agenda along with other relevant papers and noted that requirement of qty. of inputs seems very high against the exported qty i.e. 60117 pieces only as mentioned in the reply of firm vide email dated 15.07.2022. Therefore, based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Size specifications of pet jackets and cutting plan for each size of the export item.
- 2. The size wise qty. exported may also be indicated.

The case stands deferred for re-listing.

Case No.	27 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000125AM23
RA File Number	039504000339 AM20
Licence No and Date	0310830403/18/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their request for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Dec/202122/14 dated 07.01.2022 due to non submission of requisite information. The committee went through the details submitted in this case and based on recommendation of Technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Dresses Skirts Scarves Shirts Ensemble	6000 Nos.	100% Flax Yarn	5392 Kg.
62045990, 62149090, 62069090, 62042990			
(Net Content of Flax Yarn 4688.837 Kg)			

Case No.	28 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
and Date	1(0) 5/ MEEL / Tiph 202225/ 2 tild 5 1/05/2022
HQ File Number	018505000098AM20

RA File Number	039404000441 AM20
Licence No and Date	0310832229/15/10/2019

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. CAD/CAM with efficiency of the raw material in export items.
- 2. Specification of Import items and to fill 4 E Annexure of the application.
- 3. Calculation of inputs and giving both indigenous and imported indicating net import content and wastage separately.

The case stands deferred for re-listing.

Case No.	29 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	REALKNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000040AM23
RA File Number	322404000071 AM20
Licence No and Date	3210079224/13/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their request for re-fixation of norms. The committee went through the details submitted and based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	S.N.	Import item	Qty. Recommended
1.	100% POLYESTER WOVEN MENS FULL-ZIP LONG SLEEVE HOODIE JACKET	11208 Nos.	1.	100% POLYESTER WOVEN FABRIC 60-63 INCHES, GSM 90-100	2.619 Sq. Mtr/P
			2.	100% POLYESTER WOVEN FABRIC 60-63 INCHES, GSM 50-60	2.373 Sq. Mtr/P

Case No.	30 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved

Party Name	JAYANTHI TEXTILE PRODUCTS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000406AM23
RA File Number	322404000080 AM20
Licence No and Date	3210079248/21/11/2019

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Jul/202122/5 dated 15.09.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

SI.	Export item	Qty.	Import item	Qty. Recommended
1.	04328SW STAY PUT CANVAS WITH PVC RUG PAD((SIZE 4FT X 12 FT))	2700 Nos.	PVC RUG PAD (SIZE 1.25 X 100M)	12297.16 Sq. Mtr.
2.	04329SW STAY PUT CANVAS WITH PVC RUG PAD((SIZE 6 FT X 8 FT))	1580 Nos.	PVC RUG PAD (SIZE 1.25 X 100M)	7196.12 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	31 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	ADIL TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000417AM23
RA File Number	322404000090 AM20
Licence No and Date	3210079275/06/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their request for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Dec/202122/14 dated 07.01.2022 due to non submission of requisite information. Based on recommendation of Technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
MILITARY TENT OF SIZE 14X20 WITH ACCESSORIES MADE OUT OF MAN MADE TEXTILE WITH PVC GRADE OF GSM 240+/-10%		TENT FABRIC BEIGE BSC PVC GRADE 1of GSM 240+/-10%	588000 Sq. Mtr.

MILITARY TENT OF SIZE 12X16 WITH ACCESSORIES MADE OUT OF MAN MADE TEXTILE WITH PVC GRADE OF GSM 240+/-10%	TENT FABRIC BEIGE BSC PVC GRADE 11of GSM 240+/-10%	315101 Sq. Mtr.
MILITARY TENT OF SIZE 10X14 WITH ACCESSORIES MADE OUT OF MAN MADE TEXTILE WITH PVC GRADE OF GSM 240+/-10%	TENT FABRIC BEIGE BSC PVC GRADE 11of GSM 240+/-10%	147000 Sq. Mtr.

Case No.	32 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AUTOLIV INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018405000412AM20
RA File Number	072404000214 AM20
Licence No and Date	0710115853/13/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply along-with CE certificate vide dated 18.05.2022. Based on recommendation of Technical authority, committee decided to approve the Adhoc norms as under:

Export Items: Automotive Safety Seat Belt Webbing

Qty.: 39524858 Mtr.

Import Qty.:

S. No.	Item Description	Qty. Recommended
1	597509600A WEBBING, COATING, P10960 P109604 (BAYAGARD AFF 300% 02) (Fluorocarbon)	Net* +5%
2	597509800A WEBBING, COATING, P17101 P171013 (EDOLAN RU 01) (rigid Polurathane)	Net +5%
3	597509900A WEBBING, COATING, P70007 P700078 (Edolan sc) (hydrophilic Polyether Polyurethane)	Net +5%
4	597510000B WEBBING, COATING,P322550 (PERSOFTAL ASN-02) (amine based Silicon)	Net +5%

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7%

^{*}Net quantity may be calculated from the CE certificate given by the firm in their reply vide dated 18.05.2022 for coating chemicals (claimed 10% wastage which is reduced to 5%).

Case No.	33 / NC/5/MEET/Apr/202223/2		
Case Status	Case Approved		
Party Name	ARJAN IMPEX PRIVATE LIMITED		
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		

and Date	
HQ File Number	018505000284AM21
RA File Number	052304000044 AM21
Licence No and Date	0510414348/08/06/2020

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted CAD, Image and sizes by email dated 29.07.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
	100000 Nos.	POLYESTER KNITTED PILE FABRIC 40 TO 70" WIDTH 60 TO 520 GSM +/- 10%	95000 Mtr.
MADE OF PILE QUILTED BONDED POLYESTER KNITTED FABRIC 60 TO 520 GSM +/- 10%		POLYESTER KNITTED QUILTED, BONDED FABRIC 40-70" WIDTH 60 TO 520 GSM +/- 10%	104000 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	34 / NC/5/MEET/Apr/202223/2		
Case Status	Case Deferred		
Party Name	AAN CLOTHINGS LLP		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	018505000259AM21		
RA File Number	052304000086 AM21		
Licence No and Date	0510414795/30/07/2020		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Wastage claimed varies within the similar products i.e. Cushions and curtains, clarify it.
- 2. Reverse calculation, beginning from Size and SQM of starting fabric.
- 3. SQM of fabric left after each process, stage wise waste with justification. Such calculations may be provided to reach the size and SQM of the final product.

The case stands deferred for re-listing.

Case No.	35 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022

and Date	
HQ File Number	018405000678AM21
RA File Number	052304000127 AM21
Licence No and Date	0510414910/17/08/2020

The Committee considered the case as per agenda along with other relevant papers and noted that the firm had submitted their reply with a sample of the export product and the same had been sent to technical authority on dated 07.04.2022. Based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES TOP STYLE NO- WTP214651, WTP214652, WTP214654 MADE OF 100% VISCOSE RAYON PRINTED WOVEN FABRIC GSM 115+/-10%	5597 Nos.	100% VISCOSE RAYON PRINTED WOVEN FABRIC GSM 115+/-10%	24795 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Apr/202223/2		
Case Status	Case Approved		
Party Name	AN CLOTHINGS LLP		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	018505000270AM21		
RA File Number	052304000124 AM21		
Licence No and Date	0510414936/19/08/2020		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	QUILT (70" x 86") MADE OF FRONT 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 BACK & FILLING : 100% COTTON (INDIGENOUSLY)	108 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 (Tolerance + or – 10%)	605 (SQM)
	(Tolerance + or – 10%)			

02	QUILT (86" x 86") MADE OF FRONT 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 BACK & FILLING : 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	240 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 (Tolerance + or – 10%)	1680 (SQM)
03	SHAM (26" x 26") MADE OF FRONT & BACK : 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 LINING & FILLING : 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	504 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 (Tolerance + or – 10%)	816 (SQM)
04	SHAM (12" x 18") MADE OF FRONT & BACK : 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 LINING & FILLING : 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	72 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 (Tolerance + or – 10%)	42 (SQM)

Case No.	37 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000222AM23
RA File Number	052304000151 AM21
Licence No and Date	0510415041/28/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their request for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Dec/202122/14 dated 07.01.2022 due to non submission of requisite information. Based on recommendation of Technical authority, committee decided to approve the Adhoc norms as under:

S.N. Export item Qty. Import item Qty. Recommended 1. Curtain (130 x 137cms) made of Front: 150 Pair 100% Polyester Warp Knitted 860 Sq. Mtr. 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%) Fabric, GSM 290 (+/- 10%)

	and Lining: 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	855 Sq. Mtr.
2.	Curtain (168 x 137 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)		100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	1370 Sq. Mtr.
	and Lining: 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	1361 Sq. Mtr.
3.	Curtain (168 x 183 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)		100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	1098 Sq. Mtr.
	and Lining: 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	1098 Sq. Mtr.
4.	Curtain (168 x 229 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	225 Pair	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	2005 Sq. Mtr.
	and Lining: 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	1982 Sq. Mtr.
5.	Curtain (218 x 137 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	250 Pair	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	2025 Sq. Mtr.
	and Lining: 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	2013 Sq. Mtr.
6.	Curtain (218 x 183 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)		100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	2482 Sq. Mtr.
	and Lining; 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	2458 Sq. Mtr.
7.	Curtain (218 x 229 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	425 Pair	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	5347 Sq. Mtr.
	and Lining: 100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)		100% Polyester Woven Dyed Fabric, GSM 80 (+/- 10%)	5287 Sq. Mtr.
8.	Curtain (229 x 275 cms) made of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)		100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/- 10%)	2379 Sq. Mtr.

and Lining: 100% Polyester Woven 100% Polyester Woven Dyed 2379 Sq. Mtr.

Dyed Fabric, GSM 80 (+/- 10%) Fabric, GSM 80 (+/- 10%)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	38 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018505000309AM21
RA File Number	052304000200 AM21
Licence No and Date	0510415399/01/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	CUSHION (30 X 40) CMS MADE OF FRONT, BACK & PIPING: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) LINING & FILLING: 100% POLYESTER(INDIGENOUS)	9000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	4680 (SQM)
02	CUSHION (50x 50) CMS MADE OF FRONT, BACK: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%) FILLING: 100% POLYESTER (INDIGENOUS)	54000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	33480 (SQM)
03	CUSHION (50 x 50) CMS MADE OF BACK : 100% POLYESTER WARP KNITTED DYED FABRIC, 290 GSM (+/-10%) FRONT, LINING & FILLING: 100% POLYESTER (INDIGENOUS)	7000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	2450 (SQM)

04	CUSHION (50 x 50) CMS MADE OF BACK: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) FRONT: VISCOSE/ POLYESTER BLENDED FABRIC & FILLING: 100% POLYESTER (INDIGENOUS)	3000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	930 (SQM)
05	CUSHION (50 x 50) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED FABRIC, GSM 290 (+/-10%) BACK: COTTON/ FLAX BLENDED FABRIC, FILLING & LINING: 100% POLYESTER (INDIGENOUS)	3000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	990 (SQM)
06	CUSHION (30 x 50) CMS MADE OF FRONT & BACK: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) FILLING: 100% POLYESTER (INDIGENOUS)	30000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	12300 (SQM)
07	CURTAIN (168 x 137) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%) LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)	200 PAIRS (PRS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	1146 (SQM)
			100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/- 10%)	1140 (SQM)
08	CURTAIN (168 x 183) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%) LINING: 100% POLYESTER WOVEN	160 PAIRS (PRS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	1171 (SQM)
	DYED FABRIC, GSM 80 (+/-10%)		100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/- 10%)	1160 (SQM)

09	CURTAIN (168 x 229) CMS MADE OF FRONT: 100% POLYESTER WARP	240	100% POLYESTER WARP KNITTED	2138
	KNITTED DYED FABRIC, GSM 290 (+/- 10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		100% POLYESTER WOVEN DYED	2114
			FABRIC, GSM 80 (+/- 10%)	(SQM)
10	CURTAIN (218 x 137) CMS MADE OF FRONT: 100% POLYESTER WARP	160	100% POLYESTER WARP KNITTED	1296
	KNITTED DYED FABRIC, GSM 290 (+/-10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)			
			100% POLYESTER WOVEN DYED	1288
			FABRIC, GSM 80 (+/- 10%)	(SQM)
11	CURTAIN (218 x 183) CMS MADE OF FRONT: 100% POLYESTER WARP	260	100% POLYESTER WARP KNITTED	2688
	KNITTED DYED FABRIC, GSM 290 (+/- 10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)			
			100% POLYESTER WOVEN DYED	2662
			FABRIC, GSM 80 (+/- 10%)	(SQM)
12	CURTAIN (218 x 229) CMS MADE OF FRONT: 100% POLYESTER WARP	800	100% POLYESTER WARP KNITTED	10064
	KNITTED DYED FABRIC, GSM 290 (+/- 10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		100% POLYESTER	9952
	,		WOVEN DYED FABRIC, GSM 80 (+/- 10%)	(SQM)
13	CURTAIN (229 x 275) CMS MADE OF FRONT: 100% POLYESTER WARP	600	100% POLYESTER WARP KNITTED	8922

KNITTED DYED FABRIC, GSM 290 (+/-10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/- 10%)	8922 (SQM)

Case No.	39 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	018505000317AM21	
RA File Number	052304000215 AM21	
Licence No and Date	0510415526/16/10/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	QUILT (70" x 86") MADE OF FRONT 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 BACK & FILLING: 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	336 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 (Tolerance + or – 10%)	1882 (SQM)
02	QUILT (86" x 86") MADE OF FRONT 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 BACK & FILLING: 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	240 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 68 (Tolerance + or – 10%)	1680 (SQM)
03	SHAM (26" x 26") MADE OF FRONT & BACK : 70% COTTON 30% SILK (+/- 3%) WOVEN DYED FABRIC, GSM 68	240 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED	562 (SQM)

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Case No.	40 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018405000800AM21
RA File Number	082404000214 AM21
Licence No and Date	0810148840/20/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply on dated 23.03.2022 and email dated 02.08.2022. The committee went through the details and based on recommendation of Technical authority, Committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
POLYPROPYLENE NON -WOVEN FABRICS LAMINATED/ COATED (WEIGHT NOT MORE THAN 25 GSM) (WITHOUT FILLER, CONTAINING MIN 2000 KG OF LDPE)		POLYPROPYLENE GRANULES	24150 Kg.
		LDPE GRANULES	2150 Kg.
POLYPROPYLENE NON-WOVEN FABRICS LAMINATED/COATED (WEIGHT MORE THAN 25 GSM BUT NOT MORE THAN 70 GSM)) (WITHOUT FILLER,		POLYPROPYLENE GRANULES	24150 Kg.
CONTAINING MIN 2000 KG OF LDPE)		LDPE GRANULES	2150 Kg.
POLYPROPYLENE NON-WOVEN FABRICS LAMINATED COATED (WEIGHT MORE THAN 70 GSM BUT NOT MORE THAN 150 GSM)) (WITHOUT FILLER, CONTAINING MIN		POLYPROPYLENE GRANULES	24150 Kg.
2000 KG OF LDPE)		LDPE GRANULES	2150 Kg.
POLYPROPYLENE NON-WOVEN FABRICS LAMINATED COATED (WITHOUT FILLER, CONTAINING MIN 2000 KG OF LDPE)		POLYPROPYLENE GRANULES	24150 Kg.
		LDPE GRANULES	2150 Kg.

Case No.	41 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	018505000325AM21
RA File Number	052304000272 AM21
Licence No and Date	0510415803/09/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	CUSHION (40 X 40) CMS MADE OF FRONT, BACK & PIPING: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) LINING & FILLING: 100% POLYESTER(INDIGENOUS)	11000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	5720 (SQM)
02	CUSHION (50x 50) CMS MADE OF FRONT, BACK: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%) FILLING: 100% POLYESTER(INDIGENOUS)	25000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	15500 (SQM)
03	CUSHION (50 x 50) CMS MADE OF BACK : 100% POLYESTER WARP KNITTED DYED	10000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	3100 (SQM)

	FABRIC,			
	290 GSM (+/-10%)			
	FRONT & FILLING : 100% POLYESTER(INDIGENOUS)			
04	CUSHION (40 x 40) CMS MADE OF FRONT & BACK : 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	6000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	3120 (SQM)
	LINING & FILLING : 100% POLYESTER (INDIGENOUS)			
05	CUSHION (30 x 50) CMS MADE OF FRONT & BACK : 100% POLYSTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	6000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	2460 (SQM)
	FILLING: 100%			
	POLYESTER (INDIGENOUS)			
06	CUSHION (50 X 50) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 230 (+/-10%) BACK: COTTON/ FLAX BLENDED FABRIC, FILLING & LINING: 100% POLYESTER (INDIGENOUS)	6000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 230 (+/-10%)	2100 (SQM)
07	CURAIN (135 x 137) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	800 PAIRS (PRS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	4320 (SQM)
	LINING: 100% POLYESTER			
	WOVEN DYED FABRIC, GSM			

	80 (+/-10%)		100% POLYESTER WOVEN DYED FABRIC, GSM 80(+/-	4240 (SQM)
			10%)	(2 21.1)
08	CURTAIN (168 x 137) CMS MADE OF FRONT : 100%	250 PAIRS	100% POLYESTER WARP KNITTED DYED FABRIC,	1433 (SQM)
	POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	(PRS)	GSM 290 (+/-10%)	(SQM)
	,		100% POLYESTER WOVEN DYED FABRIC, GSM 80(+/-	1425
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		10%)	(SQM)
09	CURTAIN (168 X 183) CMS MADE OF FRONT : 100%	200	100% POLYESTER WARP KNITTED DYED FABRIC,	1404
	POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-	PAIRS (PRS)	GSM 290 (+/-10%)	(SQM)
	10%)		100% POLYESTER WOVEN	1390
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		DYED FABRIC, GSM 80(+/-10%)	(SQM)
10	CURTAIN (168 X 229) CMS	250	100% POLYESTER WARP	2228
	MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	PAIRS (PRS)	KNITTED DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING : 100% POLYESTER WOVEN DYED FABRIC, GSM		100% POLYESTER WOVEN DYED FABRIC, GSM 80(+/-	2013
	80 (+/-10%)		10%)	(SQM)
11	CURTAIN (218 X 137) CMS MADE OF FRONT : 100%	150	100% POLYESTER WARP	1144
	POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	PAIRS (PRS)	KNITTED DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING : 100% POLYESTER WOVEN DYED FABRIC, GSM		100% POLYESTER WOVEN DYED FABRIC, GSM 80(+/-	1130
	80 (+/-10%)		10%)	(SQM)

2	CURTAIN (218 X 183) CMS MADE OF FRONT : 100%	150	100% POLYESTER WARP KNITTED DYED FABRIC,	3645
	POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-	PAIRS (PRS)	GSM 290 (+/-10%)	(SQM)
	10%)		100% POLYESTER WOVEN DYED FABRIC, GSM 80(+/-	1490
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		10%)	(SQM)
13	CURTAIN (218 X 229) CMS MADE OF FRONT : 100%	300	100% POLYESTER WARP KNITTED DYED FABRIC,	3645
	POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-	PAIRS (PRS)	GSM 290 (+/-10%)	(SQM)
	10%)		100% POLYESTER WOVEN	3635
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		DYED FABRIC, GSM 80(+/-10%)	(SQM)
14	CURTAIN (229 X 275) CMS MADE OF FRONT : 100%	100	100% POLYESTER WARP KNITTED DYED FABRIC.	1487
	POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-	PAIRS (PRS)	GSM 290 (+/-10%)	(SQM)
	10%)		100% POLYESTER WOVEN	1487
	LINING: 100% POLYESTER WOVEN DYED FABRIC, GSM 80 (+/-10%)		DYED FABRIC, GSM 80(+/-10%)	(SQM)

Case No.	42 / NC/5/MEET/Apr/202223/2		
Case Status	Case Deferred		
Party Name	JUMBO BAG LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	018405000841AM21		
RA File Number	042404000128 AM21		
Licence No and Date	0410167296/18/11/2020		
Norms Committee Decision:			

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply on dated 25.05.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:

- 1. Per unit consumption in appendix 4E is different than appendix 34, clarify it
- 2. In the description export net content of import items are more than the total qty. of export, clarify it.
- 3. Whether 2nd item of import is antistatic additive or additive master batch.
- 4. Details of other indigenous input with their qty. if any.

The case stands deferred for re-listing.

Case No.	43 / NC/5/MEET/Apr/202223/2		
Case Status	Case Deferred		
Party Name	CREATIVE GARMENTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	018505000329AM21		
RA File Number	039404000607 AM21		
Licence No and Date	0310839597/18/11/2020		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. CAD/CAM with efficiency of the raw material in export items.
- 2. Specification of Import items and to fill 4 E Annexure of the application.
- 3. Calculation of inputs and giving both indigenous and imported indicating net import content and wastage separately.

The case stands deferred for re-listing.

Case No.	44 / NC/5/MEET/Apr/202223/2 Case Deferred	
Case Status		
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	IC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00040710AM21	
RA File Number	05AA04017713 AM21	
Licence No and Date	0511000244/17/12/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

1. Wastage for Quilt and Sham varies from 0.94% to 19.28%. Even within quilt and Shams waste percentage varies. Clarify it.

2. Applicant may give reverse calculation, beginning from Size and SQM of starting fabric, SQM of fabric left after each process, stage wise waste with justification. Such calculation may be provided to reach the size and SQM of final product.

The case stands deferred for re-listing.

Case No.	45 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00045758AM21	
RA File Number	05AA04020132 AM21	
Licence No and Date	0511000379/23/12/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Wastage for Quilt and Sham varies from 0.94% to 19.28%. Even within quilt and Shams waste percentage varies. Clarify it.
- 2. Applicant may give reverse calculation, beginning from Size and SQM of starting fabric, SQM of fabric left after each process, stage wise waste with justification. Such calculation may be provided to reach the size and SQM of final product.

The case stands deferred for re-listing.

Case No.	46 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00045761AM21	
RA File Number	05AA04020121 AM21	
Licence No and Date	0511000382/23/12/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Applicant has claimed different quantity of wastage for the similar products. Explain the reason for same.
- 2. Calculation in matrix form for each export product, starting from SQM of fabric taken, stage-wise wastage with justification, fabric in SQM left after each stage reaching up-to SQM of final product.

Case No.	47 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00061072AM21	
RA File Number	05AA04023033 AM21	
Licence No and Date	0511000712/12/01/2021	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. In case of Cushions (Front &Back) wastage claimed varies from 4.04% to 11.11%. For curtains, it varies from 1.95% to 5.67%. Explain the reason for same.
- 2. Reverse calculation, beginning from Size and SQM of starting fabric, SQM of fabric left after each process, stage wise waste with justification. Such calculation may be provided to reach the size and SQM of final product.

The case stands deferred for re-listing.

Case No.	48 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	C/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00066928AM21	
RA File Number	05AA04025019 AM21	
Licence No and Date	0511000883/20/01/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Applicant's export products are under 3 categories, Cushion front; cushion front and back, cushion cover front, back and piping. Under the first category, the applicant has claimed waste @..0.99% to 4.44% waste. Under the 2nd category, the applicant has claimed waste ranging from 1.57% to 10.61%. Under the third category the waste ranges from 1.57% to 23.25%.
- 2. Explain it and provide calculation from SQM of starting fabric, stage-wise manufacturing process involved, stage-wise wastage, SQM of fabric left after each stage reaching up-to final SQM of export product.
- 3. Above information may be given for each export product with justification for wastage at each stage of process.

Case No.	49 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SUNDAR SONS (INDIA) EXPORTS

Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00073251AM21	
RA File Number	32AA04005290 AM21	
Licence No and Date	3211000332/29/01/2021	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply on dated 18.05.2022. The committee went through the details submitted in this case and decided to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
LADIES BLOUSE Style No- 162318 154375 (Net content of Flax yarn -1270.17 Kg.)	3654 Nos.	100 FLAX YARN ON VARIOUS COUNTS	1460.32 Kg.
LADIES DRESS Style No- 162398 168682 (Net content of Flax yarn -642.72 Kg.)	3569 Nos.	100 FLAX YARN ON VARIOUS COUNTS	685.55 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

50 / NC/5/MEET/Apr/202223/2		
Case Approved		
KIWI ENTERPRISES PRIVATE LIMITED		
NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQRNORM REVIW00000110AM23		
05AA04028473 AM21		
0511001099/03/02/2021		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as this case was rejected in NC meeting no NC/5/MEET/Dec/202122/14 dated 07.01.2022 due to non submission of requisite information. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export Item(1): LADIES HAND BAGS WITH POUCH MADE OF 100 PERCENT NYLON WOVEN DYED FABRIC

Quantity: 6000 Numbers

Import Items :

SN.	Item Description	Specification	UOM	Quantity Recommended)
01.	100 PERCENT NYLON WOVEN DYED FABRIC	Width 56" GSM 220+/-10 %	SQM	Net+4%
02.	100 PERCENT NYLON WOVEN DYED FABRIC	Width 56" GSM 236+/-10%	SQM	Net+4%
03.	100 PERCENT POLYESTER WOVEN PRINTED LINING	Width 56" GSM 98+/-10%	SQM	Net+4%

Export item (2): LADIES HAND BAGS MADE OF 100 PERCENT POLYESTER WOVEN DYED FABRIC

Qty.: 5500 Numbers

Import Items:

SN.		Specification	UOM	Quantity recommended
04.	100 PERCENT POLYESTER WOVEN DYED FABRIC	Width 56" GSM 257+/-10 PERCENT	SQM	NET+3%
05.	100 PERCENT POLYESTER WOVEN DYED FABRIC	Width 56" GSM 248+/-10 PERCENT	SQM	NET+3%
06.	100 PERCENT POLYESTER WOVEN PRINTED LINING	Width 56" GSM 98+/-10 PERCENT	SQM	NET+3%

Export Item(3): LADIES HAND BAGS WITH POUCH MADE OF 100 PERCENT NYLON WOVEN DYED FABRIC

Quantity: 5000 Numbers.

Import Items:

S.N	Item Description	Specification	UOM	Quantity recommended
07.	100 PERCENT NYLON WOVEN DYED FABRIC	Width 56" GSM 223+/-10 PERCENT	SQM	NET+3.5%
08.	100% NYLON WOVEN DYED FABRIC	Width 56" GSM 105+/-10 PERCENT	SQM	NET+3.5%
09.	100 PERCENT NYLON WOVEN DYED FABRIC	Width 56" GSM 387+/-10 PERCENT	SQM	NET+3.5%
10.	100 PERCENT NYLON WOVEN DYED FABRIC	Width 56" GSM 262+/-10 PERCENT	SQM	NET+3.5%
11.	100 PERCENT POLYESTER WOVEN PRINTED LINING	Width 56" GSM 98+/-10 PERCENT	SQM	NET+3.5%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	51 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CENTUARY FIBRE PLATES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00084109AM21
RA File Number	09AA04004643 AM21
Licence No and Date	0911000343/15/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. It appears that the import item no. 1, Knit Bed Cover is complete ready to use item and there will not be any manufacturing activity involved. Therefore, give justification for wastage claimed.
- 2. Indicate use of Import item no.2, FR knitted fabric-tubular, GSM -220 in the export item. Provide CAD/Lay marker/cutting plan and measurement chart according to sizes of export item and stage wise wastage claimed.
- 3. Give nomenclature and usages of Import item no.3, Vibe Covers Twin or Zip Covers for mattresses sought in pieces (numbers).

- 4. Indicate use of Import item no.4, top fabric, GSM -250 in the export item. Provide CAD/Lay marker/cutting plan and measurement chart according to sizes of export item and stage wise wastage claimed.
- 5. Indicate use of Import item no.5, top fabric, GSM -250 in the export item. Provide CAD/Lay marker/cutting plan and measurement chart according to sizes of export item and stage wise wastage claimed.
- 6. Import item no. 6 to 9 are raw material for manufacturing of foam for mattresses, indicate complete manufacturing process with stage wise wastage.
- 7. Net Content of PU foam.

The case stands deferred for re-listing.

Case No.	52 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000375AM23
RA File Number	05AA04040453 AM21
Licence No and Date	0511001761/17/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as this case was rejected in NC meeting no NC/5/MEET/Mar/202122/19 dated 23.03.2022 due to non submission of requisite information. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
INFANT DRESS With INDEGENIOUS KNITTED INNER TOP AND INTERLINING STYLE No: 727489 Made of 100% COTTON 21 WALES CORDUROY SOLID DYED WOVEN FABRICS GSM 150+/-10%	330 Nos.	100% COTTON 21 WALES CORDUROY SOLID DYED WOVEN FABRICS GSM 150+/-10%	221 Sq. Mtr.
GIRLS DRESS With INDEGENIOUS KNITTED INNER TOP AND INTERLINING. STYLE No : 727489 Made of 100% COTTON 21 WALES CORDUROY SOLID DYED WOVEN FABRICS. GSM 150 + /- 10 %	2431 Nos.	100% COTTON 21 WALES CORDUROY SOLID DYED WOVEN FABRICS. GSM 150+/-10 %	1677.39 Sq. Mtr.
INFANT DRESS	275 Nos.	100% COTTON 21 WALES	187 Sq. Mtr.

With INDEGENIOUS KNITTED INNER TOP AND INTERLINING. STYLE No: 727496 Made of 100% COTTON 21 WALES CORDUROY PRINTED WOVEN FABRICS. GSM: 150 +/- 10%		CORDUROY PRINTED WOVEN FABRICS. GSM: 150 +/- 10%	
GIRLS DRESS with INDEGENIOUS KNITTED INNER TOP AND INTERLINING STYLE No: 727496 Made of 100% COTTON 21 WALES CORDUROY PRINTED WOVEN FABRICS. GSM: 150+/-10%	2090 Nos.	100% COTTON 21 WALES CORDUROY PRINTED WOVEN FABRICS. GSM: 150+/-10%	1463 Sq. Mtr.
LADIES PANT STYLE No: 2P001182 Made of 53 PERCENT LINEN 47 PERCENT COTTON PRINTED WOVEN FABRICS. GSM 145+/-10%	1280 Nos.	53 PERCENT LINEN 47 PERCENT COTTON PRINTED WOVEN FABRICS. GSM 145+/-10%	2880 Sq. Mtr

Case No.	53 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00114805AM21
RA File Number	05AA04041179 AM21
Licence No and Date	0511001970/26/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Wastage for Quilt and Sham varies from 2.77% to 19.28%. Even within Shams waste percentage varies. Clarify it
- 2. Reverse calculation, beginning from Size and SQM of starting fabric, SQM of fabric left after each process, stage wise waste with justification. Such calculation may be provided to reach the size and SQM of final product.

Case No.	54 / NC/5/MEET/Apr/202223/2
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Case Status	Case Approved
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00115908AM21
RA File Number	07AA04010954 AM21
Licence No and Date	0711000781/29/03/2021

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted a letter dated 08.06.2022 and requested that they have wrongly declared the net content in Application of Advance Authorization and mentioned correct net content. The committee went through the details submitted in this case and decided to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX, 40% COTTON CUSHIONS,COMFORTERS WITH POLY FILLERS Q- Size.(Total Qty in Nos.5334) (Net content of Flax yarn- 7893.54 Kg.)		FLAX YARN	8267 Kg.
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS K- Size.(Total Qty in Nos.4892) (Net content of Flax yarn 7630.66Kgs)		FLAX YARN	8082 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	55 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00115910AM21
RA File Number	07AA04010939 AM21
Licence No and Date	0711000782/29/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted a letter dated 08.06.2022 and requested that they have wrongly declared the net content in Application of Advance Authorization and mentioned correct net content. The committee went through the details submitted in this case and decided to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX, 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS Q- Size. (Total Qty in Nos. 5334) (Net content of Flax yarn- 7893.54 Kg.)		FLAX YARN	8267 Kg.
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS K- Size.(Total Qty in Nos.4892) (Net content of Flax yarn 7630.66Kgs)		FLAX YARN	8082 Kg.

Case No.	56 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00000213AM23
RA File Number	05AA04043117 AM21
Licence No and Date	0511002042/01/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as this case was rejected in NC meeting no NC/5/MEET/Mar/202122/19 dated 23.03.2022 due to non submission of requisite information. Based on recommendation of technical authority, committee also noted that firm has submitted CAD, Image and, measurement Charts very casually without correlating the same, rough worksheet where some calculation figures have been scribbled without revealing any detail or significance. Therefore technical authority was unable to correlate or draw any conclusion out of it.

Hence ,the committee decided to ask the firm to submit the following:

- 1. Table in matrix form, mentionining product name, quantity, input fabric, it's quantity in Kgs/gms (wherever applicable), quantity of input in Sq. Mtr , Quantity of input in SQM per Pc.etc
- 2. CAD, Image and measurement charts in sequence mentioning product S.N. product name and style no., number of bundles in each CAD.
- 3. The documentation should be very clear to understand and serial wise (CAD, Image and Measurement Chart for product S.N.1 then 2, 3 and so on).

Case No.	57 / NC/5/MEET/Apr/202223/2
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Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00011965AM22
RA File Number	05AA04002561 AM22
Licence No and Date	0511002173/12/04/2021

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	QUILT (68"x86") MADE OF FRONT: 100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (PLUS MINUS 10 PERCENT) BACK: 100 PERCENT COTTON & FILLING: 100 PERCENT POLYESTER (INDIGENOUSLY)	150 (NOS)	100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (Tolerance + or – 10%)	1098 (SQM)
02	QUILT (92"x90") MADE OF FRONT: 100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (PLUS MINUS 10 PERCENT) BACK: 100 PERCENT COTTON & FILLING: 100 PERCENT POLYESTER (INDIGENOUSLY)	650 (NOS)	100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (Tolerance + or – 10%)	6409 (SQM)
03	QUILT (108"x92") MADE OF FRONT: 100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (PLUS MINUS 10 PERCENT) BACK: 100 PERCENT COTTON & FILLING: 100 PERCENT POLYESTER (INDIGENOUSLY)	700 (NOS)	100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (Tolerance + or – 10%)	8057 (SQM)
04	SHAM (QUILTED) 20"x26" MADE OF FRONT & BACK: 100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (PLUS MINUS 10 PERCENT) & FILLING: 100 PERCENT POLYESTER (INDIGENOUSLY)	750 (NOS)	100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (Tolerance + or – 10%)	1440 (SQM)
05	SHAM (QUILTED) 20"x36" MADE OF FRONT & BACK: 100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (PLUS MINUS 10 PERCENT) & FILLING: 100 PERCENT POLYESTER (INDIGENOUSLY)	340 (NOS)	100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM 175 (Tolerance + or – 10%)	826 (SQM)

06	SHAM (QUILTED 26"x26" MADE OF FRONT & BACK : 100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM	950 (NOS)	100 PERCENT LINEN WOVEN FABRIC (UNBLEACHED) GSM	2356 (SQM)
	WOVEN FABRIC (UNBLEACHED) GSM 175 (PLUS MINUS 10 PERCENT) & FILLING: 100 PERCENT POLYESTER(INDIGENOUSLY)	(NOS)		(SQM)
	(12 2 2 2 3 3 2 2 2 7			

Case No.	58 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00029458AM22
RA File Number	05AA04009082 AM22
Licence No and Date	0511002352/29/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. CAD/Cutting plan.
- 2. Measurement chart and Size wise export qty.

The case stands deferred for re-listing.

Case No.	59 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00111920AM22
RA File Number	05AA04024536 AM22
Licence No and Date	0511003067/10/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Export products are Cushions (Front, Front and Back and Front, back and piping). Wastage claimed varies from 0.99% to 23.25%. Even within the similar products, wastage varies. Applicant to justify this.
- 2. Reverse calculation, beginning from Size and SQM of starting fabric, SQM of fabric left after each process, stage wise waste with justification. Such calculation may be provided to reach the size and SQM of final product.

The case stands deferred for re-listing.

Case No.	60 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM REVIW00400382AM22
RA File Number	05AA04026835 AM22
Licence No and Date	0511003136/14/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms as their case was approved in norms committee meeting no NC/5/MEET/Sep/202122/9 date 07.01.2022 and style no in both the export items and fabric description in import item no 2 was wrongly mentioned due to typographical error. Based on recommendation of Technical authority, Committee decided to amend the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty recommended
Ladies Blouse made of 97% Rayon, 3% Spandex Dyed Woven Fabric GSM 155+/-10%, (Style No. 72622HOW000009, 72822FAW000047)	9770 Nos.	97% Rayon, 3% Spandex Dyed Woven Fabric <u>GSM</u> <u>155+/-10%</u>	26868 Sq. Mtr. @ 2.75 Sq. Mtr/Pc
Ladies Blouse made of 97% Rayon, 3% Spandex Bleached Woven Fabric GSM:155+/-10%, (Style No. 72822FAW000047)	2272 Nos.	97% Rayon 3% Spandex Bleached Woven Fabric GSM 155+/-10%	6816 Sq. Mtr. @ 3.0 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	61 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	ARJAN IMPEX PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00122796AM22	
RA File Number	05AA04024159 AM22	
Licence No and Date	0511003293/23/06/2021	
Norms Committee	Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has asked the inputs in running meters and given huge range of fabric width i.e. 40" to 70. The committee went through the details submitted in this case and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Exact width of fabric imported along with quantity of import in sq. meters.
- 2. The CAD or cutting plan for fabric panels as used in the export item.
- 3. Usages and quantity of any other fabric used along-with imported material for manufacturing of Export item.

The case stands deferred for re-listing.

Case No.	62 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00129597AM22
RA File Number	05AA04043090 AM22
Licence No and Date	0511003436/02/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. To indicate application of each fabric in export product
- 2. CAD/cutting plan for each fabric used in export product according to size of the end product.

The case stands deferred for re-listing.

Case No.	63 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00132572AM22	
RA File Number	05AA04048694 AM22	
Licence No and Date	0511003493/06/07/2021	
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Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
	CUSHION (30 X 40) CMS MADE OF	11000	100% POLYESTER	418

01	FRONT, BACK & PIPING: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) LINING & FILLING: 100% POLYESTER(INDIGENOUS)	(NOS)	WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	(SQM)
02	CUSHION (45x 45) CMS MADE OF FRONT, BACK: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) FILLING: 100% POLYESTER(INDIGENOUS)	550 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	330 (SQM)
03	CUSHION (45 x 45) CMS MADE OF BACK: 100% POLYESTER WARP KNITTED DYED FABRIC, 290 GSM (+/-10%) FRONT: POLYESTER/ VISCOSE BLENDED FABRIC & FILLING: 100 PERCENT POLYESTER (INDIGENOUS)	33000 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	924 (SQM)
04	CUSHION (45 x 45) CMS MADE OF FRONT & BACK : 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%) & FILLING : 100% POLYESTER (INDIGENOUS)	1300 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	780 (SQM)
05	CUSHION COVER (50x50) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 230 (+/-10 PERCENT), BACK: 100 % POLYESTER WARP KNITTED DYED FABRIC. GSM 290 (+/-10%) & LINING: 100% POLYESTER (INDIGENOUS)	2400 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 230 (+/-10%)	840 (SQM)
			100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	840 (SQM)
06	CUSHION (50 X 50) CMS MADE OF FRONT: 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 230 (+/- 10%) BACK & PIPING: 100% POLYESTER WARP KNITTED DYED FABRIC. GSM	1650 (NOS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 230 (+/-10%)	512 (SQM)

07	290 (+/-10 PECENT) & LINING : 100% POLYESTER (INDIGENOUS)	250	100% POLYESTER WARP KNITTED	743
		PAIRS (PRS)	DYED FABRIC, GSM 230 (+/-10%)	(SQM)
08	CURAIN (135 x 137) CMS MADE OF FRONT : 100% POLYESTER WARP	200	100% POLYESTER WARP KNITTED	1433
	KNITTED DYED FABRIC, GSM 290 (+/-10%) &	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING : 100% POLYESTER (INDIGENOUS)			
	CURTAIN (168 x 137) CMS MADE OF FRONT : 100% POLYESTER WARP		100% POLYESTER WARP KNITTED	1146
	KNITTED DYED FABRIC, GSM 290 (+/-10%)		DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING : 100% POLYESTER (INDIGENOUS)			
09	CURTAIN (168 X 183) CMS MADE OF FRONT : 100% POLYESTER WARP	260	100% POLYESTER WARP KNITTED	1903
	KNITTED DYED FABRIC, GSM 290 (+/-10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING : 100% POLYESTER (INDIGENOUS)			
10	CURTAIN (168 X 229) CMS MADE OF FRONT : 100% POLYESTER WARP	260	100% POLYESTER WARP KNITTED	2317
	KNITTED DYED FABRIC, GSM 290 (+/-10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING : 100% POLYESTER (INDIGENOUS)			
11	CURTAIN (218 X 137) CMS MADE OF FRONT : 100% POLYESTER WARP	150	100% POLYESTER WARP KNITTED	1215
	KNITTED DYED FABRIC, GSM 290 (+/-10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING: 100% POLYESTER (INDIGENOUS)			
12	CURTAIN (218 X 183) CMS MADE OF FRONT : 100% POLYESTER WARP	150	100% POLYESTER WARP KNITTED	1551
	KNITTED DYED FABRIC, GSM 290 (+/- 10%)	PAIRS (PRS)	DYED FABRIC, GSM 290 (+/-10%)	(SQM)
	LINING: 100% POLYESTER (INDIGENOUS)			

13	CURTAIN (218 X 229) CMS MADE OF FRONT : 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	325 PAIRS (PRS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	4089 (SQM)
	LINING : 100% POLYESTER (INDIGENOUS)			
14	CURTAIN (229 X 275) CMS MADE OF FRONT : 100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/- 10%)	100 PAIRS (PRS)	100% POLYESTER WARP KNITTED DYED FABRIC, GSM 290 (+/-10%)	1487 (SQM)
	LINING: 100% POLYESTER (INDIGENOUS)			

Case No.	64 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00134416AM22
RA File Number	07AA04013209 AM22
Licence No and Date	0711001436/08/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted a letter dated 08.06.2022 and requested that they have wrongly declared the net content in Application of Advance Authorization and mentioned correct net content. The committee went through the details submitted in this case and decided to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS, Q- Size. Total Qty in Nos.5866. (Net content of Flax yarn 8681.68 kgs)		FLAX YARN	9092 Kg.
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS. K- Size Total Qty in Nos.5738 (Net content of Flax yarn is 8951.28 Kgs)		FLAX YARN	9410 Kg.

Case No.	65 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00134423AM22
RA File Number	07AA04013240 AM22
Licence No and Date	0711001437/08/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted a letter dated 08.06.2022 and requested that they have wrongly declared the net content in Application of Advance Authorization and mentioned correct net content. The committee went through the details submitted in this case and decided to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS Q- Size Total Qty in Nos.6004. (Net content of Flax yarn 8885.9 kgs)	8.	Flax Yarn	9306 Kg.
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60 PERCENTAGE FLAX 40 PERCENTAGE COTTON CUSHIONS,COMFORTERS WITH POLY FILLERS K- Size Total Qty in Nos.5804 (Net content of Flax yarn 9054.24 Kgs)		Flax Yarn	9518 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	66 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00137262AM22
RA File Number	03AA04043525 AM22
Licence No and Date	0311005323/12/07/2021
Norms Committee Decis	ion:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply vide dated 30.03.2022. the committee went through the details submitted in this case and decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
100 PERCENT FLAX WOMENS OR GIRLS DRESSES, SKIRTS, SHIRTS, TROUSERS &ENSEMBLES ITC HS 62045990/62069000/62046190/62042990	"	100 PERCENT FLAX YARN	5750 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	67 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00140681AM22
RA File Number	05AA04055936 AM22
Licence No and Date	0511003698/16/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply on dated 24.03.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decide to approve the Adhoc norms as under;

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Track Suit	6660 (Set)	95% Polyester 5% Spandex	0.192 Sq. Mtr/Pc
Style No- VK-SN-416		Knitted Fabric with Sequin, GSM 280 +/-10%	
Made of 95% Polyester 5% Spandex Knitted Fabric with Sequin, GSM 280+/-10%			
Girls Jacket	8580	95% Polyester 5% Spandex Knitted Fabric with Sequin,	0.628 Sq. Mtr/Pc
Style No- OG-269	(Nos.)	GSM 280+/-10%	
Made of 95% Polyester 5% Spandex Knitted Fabric with Sequin, GSM 280+/-10%			
Girls Shirt	5140	93% Polyester 5% Rayon 2%	1.52 Sq. Mtr/Pc
Style No- VK-SN-385	(Nos.)	Spandex Knitted Dyed Fabric, GSM 320 +/-10%	
Made of 93% Polyester 5% Rayon 2% Spandex			

Knitted Dyed Fabric, GSM 320 +/-10%

Girls Dress 6540 95% Polyester 5% Spandex 0.551 Sq. Mtr/Pc

Made of 95% Polyester 5% Spandex Knitted Fabric with Sequin, GSM 280 and 95% Polyester 5% Spandex Knitted Fabric, GSM 200 +/-10%

95% Polyester 5% Spandex 1.205 Sq. Mtr/Pc Knitted Fabric, GSM 200 +/-

10%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	68 / NC/5/MEET/Apr/202223/2		
Case Status	Case Approved		
Party Name	AAN CLOTHINGS LLP		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM APPLY 00142338AM22		
RA File Number	05AA04055424 AM22		
Licence No and Date	0511003719/19/07/2021		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	QUILT (70" x 86") MADE OF FRONT 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 55 BACK & FILLING: 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	130 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 55 (Tolerance + or – 10%)	728 (SQM)
02	QUILT (86" x 86") MADE OF FRONT 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 55 BACK & FILLING : 100% COTTON (INDIGENOUSLY)	110 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 55 (Tolerance + or – 10%)	770 (SQM)

	(Tolerance + or – 10%)			
03	SHAM (26" x 26") MADE OF FRONT & BACK: 70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 55 LINING & FILLING: 100% COTTON (INDIGENOUSLY) (Tolerance + or – 10%)	270 (NOS)	70% COTTON 30% SILK (+/-3%) WOVEN DYED FABRIC, GSM 55 (Tolerance + or – 10%)	437 (SQM)
04	SHAM (26"x26") MADE OF FRONT & BACK: 70% COTTON 30 % SILK (+/- 3%) WOVEN DYED FABRIC, GSM 55 (+/- 10%), LINING & FILLING: 100 % COTTON (INDIGENOUSLY)	120 (NOS)	70% COTTON 30% SILK (+/-3 PERCENT) WOVEN DYED FABRIC, GSM 55 (Tolerance + or – 10%)	281 (SQM)

Case No.	69 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM REVIW00398716AM22	
RA File Number	05AA04057881 AM22	
Licence No and Date	0511003828/26/07/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete specification with a thickness of Import item Cow finished Leather and also all the other imported items.
- 2. Calculation for the requirement of all the import items including leather for the manufacture of the Export item, indicating net import content and wastage, separately for each export item.
- 3. To specify each item as raw material, consumable/packing material etc., as the case may be and to submit information in annexure to appendix-4E of the application.

Case No.	70 / NC/5/MEET/Apr/202223/2		
Case Status	Case Approved		
Party Name	AAMINA EXPORTS INC		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		

HQ File Number	HQRNORM APPLY 00153646AM22	
RA File Number	04AA04018309 AM22	
Licence No and Date	0411001245/04/08/2021	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply on dated 11.05.2022. The committee went through the details submitted in this case and based on recommendation of CLRI and technical authority, decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
COW FINISHED LEATHER (Thickness: 1.2 to 1.3 MM)	_	COW CRUST LEATHER((<i>Thickness: 1.4 to 1.5 MM</i>))	97500 Sq. Ft.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	71 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00154981AM22
RA File Number	05AA04068166 AM22
Licence No and Date	0511004028/05/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply on dated 17.03.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
LADIES TOP STYLE NO. WTP214651,WTP214652,WTP214654 MADE OF 100% VISCOSE RAYON PRINTED WOVEN FABRIC GSM 115+/-10%		100% VISCOSE RAYON PRINTED WOVEN FABRIC GSM 115+/-10%	5382 Sq. Mtr. @ 4.58 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	72 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SAFEFLEX INTERNATIONAL LIMITED	
Meeting Number	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	

and Date		
HQ File Number	HQRNORM APPLY 00162109AM22	
RA File Number	66AA04003869 AM22	
Licence No and Date	5611000429/13/08/2021	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply on dated 24.03.2022. The committee went through the details submitted in this case and taking cue from approved norms for AA no 5610005604 dated. 09.05.2019 in NC meeting no 03/AM22 Dt. 16/07/2021 and decide to approve the Adhoc norms on as under;

Export item	Qty.	S. N.	Import item	Qty. Recommended
Warp Knit Fabric (Net content of HDPE 195.650 MT, LLDPE 54.600 MT, U. V. Master Batch 11.375 MT and Colour Master Batch 11.375 MT)		1.	HDPE Granules	211.302 MT
		2.	LLDPE Granules	58.97 MT
		3.	U. V. Master Batch	12.29 MT
		4.	Colour Master Batch	12.29 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	73 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00170379AM22
RA File Number	06AA04004592 AM22
Licence No and Date	0611000663/25/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply on dated 12.05.2022. The committee went through the details submitted in this case and based on recommendation of technical authority, decide to approve the Adhoc norms as under;

Export Item:- LADIES RIDING BOOTS MADE OF COW LEATHER (Long Boot)

Qty.- 5000 Pairs

Import Items:

S. No.	Description	Qty. Recommended
1	Hydraguard sealing Tape width 22 MM	1.30 Metre per pair
2	Elastic tape Polyester 71% + elastic gore 29%, Width 16"	Net +1%
3	Snap Fasteners s T.C. Brass/ Alloy	Deleted (not imported)
4	PU Lining surface coating 100% PU, Backing 100% non-woven	Deleted (not imported)
5	100 PERCANT Polyester Knitted Dyed Fabric GSM300 TO 400 GSM +/- 10 PERCENT Polyester fabric laminated with PU foam and Trycot, width 58"	Combining together 4.25 Sq. feet
6	Synthetic Microfibre Leather , surface coating 100% PU, backing 100% nylon	per pair
7	Rubber out sole synthetic rubber	Net to net
8	Composite Toe Cap fibre glass, kevlar or carbon fibre	Net to net
9	PU SYNTHETIC LEATHER	Deleted (not imported)

Export Item: LADIES RIDING BOOTS MADE OF SYNTHETIC LEATHER (Long Boot)

Qty.:10,000 Pairs

Import Items:

S. No.	Description	Qty. Recommended
11	Hydraguard sealing Tape width 22 MM	Deleted (not imported)
12	Snap Fasteners s T.C. Brass/ Alloy	Deleted (not imported)
13	100 PERCANT Polyester Knitted Dyed Fabric GSM300 TO 400 GSM +/- 10 PERCENT Polyester fabric laminated with PU foam and Trycot, width 58"	Deleted (not imported)

14	Rubber out sole synthetic rubber	Net to net	
15	PU, backing 100% nylon	Deleted (not imported	
16	PU SYNTHETIC LEATHER (of relevant GSM and Quality)	4.25 Sq. ft per pair	

Case No.	74 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00178438AM22
RA File Number	06AA04006281 AM22
Licence No and Date	0611000703/07/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Specifications of Microfiber suede and insole socks (as, it is not given in SION G-9) with its function, location and justification.
- 2. GSM of Synthetic lining.

The case stands deferred for re-listing.

Case No.	75 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted weight of export/import vide letter dated 13.06.2022. The committee went through the details submitted in this case and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

1. For both the export products, weight of export is higher than import, which does not appear correct. Clarify it.

Case No.	76 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted weight of export/import vide letter dated 13.06.2022. The committee went through the details submitted in this case and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

1. For both the export products, weight of export is higher than import, which does not appear correct. Clarify it.

The case stands deferred for re-listing.

Case No.	77 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00247617AM22
RA File Number	07AA04038726 AM22
Licence No and Date	0711002326/10/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS Q- Size Total Qty in Nos.5866.(Net content of Flax yarn 8681 kgs)	8681 Kg.	Flax Yarn	9092 kg.
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS,COMFORTERS WITH POLY FILLERS K-Size Total Qty in Nos.5738 (Net content of Flax yarn 8951 Kgs)	8951 Kg.	Flax Yarn	9410 kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	78 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00314747AM22
RA File Number	07AX04000182 AM22
Licence No and Date	0711002856/11/01/2022

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS Q- Size Total Qty in Nos.5866.(Net content of Flax yarn 8681 kgs)	8681 Kg.	Flax Yarn	9092 kg.
MATTRESS SUPPORTS-ARTICLES OF BEDDING AND SIMILAR FURNISHING FLAX CUSHIONS WITH POLY FILLERS, 60% FLAX 40% COTTON CUSHIONS, COMFORTERS WITH POLY FILLERS K-Size Total Qty in Nos.5738 (Net content of Flax yarn 8951 Kgs)	8951 Kg.	Flax Yarn	9410 kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	79 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341120AM22
RA File Number	05AX04000847 AM22
Licence No and Date	0511008527/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Specification with size etc. of all the import items also to give requirements in Square Meter (not in Meter).
- 2. Complete calculation with indicating net import content and wastage of raw materials for the manufacturing export item.

The case stands deferred for re-listing.

Case No.	80 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341229AM22
RA File Number	05AX04000814 AM22
Licence No and Date	0511008532/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
LADIES SKIRTS (STYLE NO. 2200246311) MADE OF 55% LINEN 45% VISCOSE WOVEN DYED FABRIC GSM 160+/-10%	2400 nos.	55% LINEN 45% VISCOSE WOVEN DYED FABRIC GSM 160+/-10%)	9360 Sq. Mtr.
LADIES SKIRTS (STYLE NO. 2200246311) MADE OF 55% LINEN 45% VISCOSE WOVEN PRINTED FABRIC GSM 160+/-10%	2800 Nos.	55% LINEN 45% VISCOSE WOVEN PRINTED FABRIC GSM 160+/-10%	10920 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	81 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KTEX NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341569AM22
RA File Number	24AX04000061 AM22
Licence No and Date	2411001322/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of

Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Stage-wise wastage to justify 13 % wastage In Pp
- 2. Catalogue Of Import Item No 5
- 3. Quantity of Filler used in both export product separately
- 4. Why the wastage generated cannot be reused ,If wastage is sold than its commercial value

The case stands deferred for re-listing.

Case No.	82 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SYNERGY LIFESTYLES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341150AM22
RA File Number	03AX04000965 AM22
Licence No and Date	0311011030/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
Made-ups made from 100 Percent Grey linen fabric (100 to 700 GSM)	8173 Kg.	100 Percent Linen Grey Fabric 100 to 700 GSM	8336 Kg.
Made-ups made from 100 Percent Grey linen fabric (100 to 700 GSM)	3365 Kg.	100 Percent Linen Grey Fabric 100 to 700 GSM	3500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	83 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341231AM22
RA File Number	04AX04000157 AM22
Licence No and Date	0411002530/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of

Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete specification/GSM of Synthetic PU plain lining, elastic and out sole.
- 2. Compare the requirement of inputs in tabular form with SION G-14 of Handbook of procedure vol. II and if higher quantity is needed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00342399AM22
RA File Number	04AX04000183 AM22
Licence No and Date	0411002570/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Specification/thickness of Import items Cow finished leather and Out sole.
- 2. CAD/CAM of the Cow finished leather with efficiency chart.
- 3. Calculation giving Net import content and wastage of Leather.

The case stands deferred for re-listing.

Case No.	85 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341151AM22
RA File Number	06AX04000082 AM22
Licence No and Date	0611001114/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- $1. \ Complete \ calculation \ with \ CAD\ /\ CAM \ of \ the \ product \ and \ cutting \ of \ the \ Fabric \ indicating \ net \ import \ content \ and \ wastage \ separately.$
- 2. Justification for claiming 22% of wastage.

Case No.	86 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341232AM22
RA File Number	04AX04000170 AM22
Licence No and Date	0411002536/03/02/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Reason for asking both finished calf leather and Sheep leather for the export of LADIES LEATHER SHOE UPPER.
- 2. Complete specification/GSM of all the import items including Finished Calf Leather and Sheep leather
- 3. Compare the requirement of inputs in tabular form with SION G-22 of Handbook of procedure vol. II and if, higher quantity/additional item is needed, then to give justification for the same.
- 4. Unit of measurement of lining material should be in Sq. Ft (not in linear Metre) and to give, complete detail with nomenclature of Synthetic Material.

The case stands deferred for re-listing.

Case No.	87 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341153AM22
RA File Number	06AX04000087 AM22
Licence No and Date	0611001111/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Stepwise manufacturing process indicating % wastage at each stage of manufacture and justification there off
- 2. Specification of PU adhesive indicating % solid content
- 3. Exact name of pigment and treatment agent
- 4. Nett weight and area in sq meter of import item release paper
- 5. Exact function of each import item
- 6. Weight of export item and net content of release paper in it in weight terms
- 7. Details of indigenous input with qty in it
- 8. Material balance between import and export taking in to consideration wastage and indigenous input

Case No.	88 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341235AM22
RA File Number	04AX04000176 AM22
Licence No and Date	0411002534/03/02/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Manufacturing process, indicating stage wise wastage of Wet Blue Turkish Wet Blue ox Hides for the manufacturing of the finished leather.
- 2. Specification and thickness of Wet Blue hides.
- 3. Calculation for the requirement of Wet Blue hides for the manufacturing of the finished leather.
- 4. Production of Finished leather vis a vis consumption of Wet Blue Turkish Wet Blue ox Hides for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	89 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341154AM22
RA File Number	06AX04000091 AM22
Licence No and Date	0611001110/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. CAD mentioning style no, export serial no and shell/lining.
- 2. Image and Measurement chart mentioning export serial no.

Case No.	90 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341237AM22
RA File Number	04AX04000158 AM22

Date 0411002528/03/02/2022	Licence No and Date	0411002528/03/02/2022	
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The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete specification/GSM of all the import items.
- 2. Compare the requirement of inputs in tabular form with SION G-28 of Handbook of procedure vol. II.

The case stands deferred for re-listing.

Case No.	91 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341155AM22
RA File Number	06AX04000081 AM22
Licence No and Date	0611001115/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.
- 2. Justification for claiming 22% of wastage.

The case stands deferred for re-listing.

Case No.	92 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	KAMIL LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341239AM22
RA File Number	04AX04000151 AM22
Licence No and Date	0411002527/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing of the finished leather.
- 2. Specification and thickness of Wet Blue Sheep skin and finished leather.

- 3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing of the finished leather.
- 4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	93 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341220AM22
RA File Number	05AX04000821 AM22
Licence No and Date	0511008530/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete specification with a thickness of Import item Cow split finished Leather and also all the other import items.
- 2. Calculation for the requirement of leather for the manufacture of the Export item, indicating net import content and wastage in the export item, separately for each size.

The case stands deferred for re-listing.

Case No.	94 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341241AM22
RA File Number	04AX04000168 AM22
Licence No and Date	0411002531/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Manufacturing process, indicating stage-wise wastage of PROCESSED SHEEP LEATHER WET BLUE for the manufacturing the Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa(Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa.
- 2. Specification and thickness of Wet Blue leather and Export item/(s).
- 3. Calculation for the requirement of Wet Blue leather for the manufacturing of the Export Item.
- 4. Production of Export Item/(s) vis a vis consumption of Processed Sheep LEATHER Wet Blue for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	95 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341225AM22
RA File Number	05AX04000811 AM22
Licence No and Date	0511008531/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
LADIES DRESS STYLE NO. 72623FAD000060, 72723FAD000060 MADE OF 97% RAYON 3% SPANDEX YARN DYED WOVEN FABRIC GSM 145+/-10%	4126 Nos.	97% RAYON 3% SPANDEX YARN DYED WOVEN FABRIC GSM 145+/-10%	8.20 Sq. Mtr/Pc
LADIES BLOUSE STYLE NO. 72623FAW000109 MADE OF 97% RAYON 3% SPANDEX YARN DYED WOVEN FABRIC GSM 145+/-10%	3676 Nos.	97% RAYON 3% SPANDEX YARN DYED WOVEN FABRIC GSM 145+/-10%	2.75 Sq. Mtr/Pc

Case No.	96 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00341301AM22
RA File Number	04AX04000142 AM22
Licence No and Date	0411002547/03/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Qty. of import item no1 to 3 in kg and its net content in export
- 2. Width of import item no 4 and its net content in export
- 3. Justification of qty of import with the help of cad

The case stands deferred for re-listing.

Case No.	97 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00342961AM22
RA File Number	04AX04000192 AM22
Licence No and Date	0411002573/04/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete specification for all the import items, indicating also the thickness/GSM of Cow Finished Leather and Fabric/ Mesh lining.
- 2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.
- 3. Calculation for the requirement of all the import items for the manufacture of Export items *in tabular form* compared with respective SION fixed (G-9 and G-14) in H. Book of Procedure Vol II.
- 4. If any, additional item is required other than the SION fixed, then to give justification for the same and to segregate the import items of raw material/Consumable/Packing Material, as the case may be from the list.

The case stands deferred for re-listing.

Case No.	98 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00343318AM22
RA File Number	04AX04000190 AM22
Licence No and Date	0411002575/04/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Manufacturing process for the manufacture of Matte sheep skiver Nappa Dyed skins from Sheep Skins Wet blue, indicating wastage of raw material.
- 2. Specification of both import and export items.
- 3. Production of export item vis-a-vis consumption of import item, for the last three years duly certified by the Chartered Accountant.

The case stands deferred for re-listing.

Case No.	99 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00343669AM22
RA File Number	04AX04000162 AM22
Licence No and Date	0411002581/04/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Manufacturing process, indicating stage-wise wastage of: PROCESSED SHEEP LEATHERS (WETBLUE) for the manufacturing the Export items.
- 2. Specification and thickness of Wet Blue leather and finished leather.
- 3. Calculation for the requirement of Wet Blue leather of all types, for the manufacturing of the finished leather with justification of 25% wastage.
- 4. Production of Finished leather vis a vis consumption of Wet Blue all types of skins requested for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	100 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00343689AM22
RA File Number	05AX04000701 AM22
Licence No and Date	0511008609/04/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Jumpsuits	120	95% Polyester 5% Elastane Knitted Sequin Printed	1.67 Sq. Mtr/Pc
(Style No. T17149)	Nos.	Fabric, GSM 200+/-10%	
Made of 95% Polyester 5% Elastane Knitted Sequin Printed Fabric, GSM 200+/-10%			
Girls Jumpsuits	570	95% Polyester 5% Elastane	1.68 Sq. Mtr/Pc
(Style No. T15644)	Nos.	Knitted Sequin Printed Fabric, GSM 200+/-10%	
Made of 95% Polyester 5% Elastane Knitted Sequin Printed Fabric, GSM 200			
+/-10%			
Girls Dress	5140	54% Cotton 46% Nylon	2.04 Sq. Mtr/Pc
(Style No. 581033/66)	Nos.	Woven Dyed Fabric, GSM- 47+/-10%	
Made of 54% Cotton 46% Nylon Woven Dyed Fabric, GSM-47			
+/-10%			
Girls Dress	420	54% Cotton 46% Nylon	2.07 Sq. Mtr/Pc
(Style No. 581033/01)	Nos.	Woven Dyed Fabric, GSM- 47+/-10%	
Made of 54% Cotton 46% Nylon Woven Dyed Fabric, GSM-47			
+/-10%			
RA concerned may take necessary action subject to	compliar	nce of other usual conditions.	

Case No.	101 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	GURUJI BLESSINGS IMPEX LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00346085AM22
RA File Number	05AX04000862 AM22
Licence No and Date	0511008643/07/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. CAD with style no and export product no.
- 2. Image and measurement chart.
- 3. Requirement of export wise import items in Sq. Mtr/P

The case stands deferred for re-listing.

Case No.	102 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00346120AM22
RA File Number	04AX04000200 AM22
Licence No and Date	0411002592/07/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Specification with GSM of Fabric/laminates of all import items of the licence.
- 2. CAD/CAM of export items using inputs, indicating net import content and wastage (in sq. feet).
- 3. Complete calculation for the requirement of inputs, comparing in tabular form with respective SION G-3 and G-28 fixed in Hand-Book of procedure Vol. II. If an additional item / higher requirement is there, then to give justification for the same in the table.

The case stands deferred for re-listing.

Case No.	103 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	SOCCER INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00346880AM22
RA File Number	30AX04000100 AM22
Licence No and Date	3011001743/08/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Reason for giving details of 3 export items in 4 E, when in the application/licence, only two export items are there.
- 2. Explain the term BACKSIDE COATING OF PVC 600D / 420 D.

3. Calculation with justification of 5% wastage claimed for the raw materials, giving CAD/CAM.

The case stands deferred for re-listing.

Case No.	104 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00347484AM22
RA File Number	06AX04000093 AM22
Licence No and Date	0611001128/08/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has asked for finished leather 9.4 Sq. ft per pair but both Synthetic lining and Full insole socks are procured indigenously and used in manufacturing long boots. Based on recommendation of CLRI and Technical authority ,Committee decided to approve the input output norms as under:

Export Item: Ladies Leather Long Boot (containing 52282sqft finished leather made from the hide of cow and 5840 Prs unit sole (rubber sole Dublin))

Qty.:5840 Pairs

Import Items:

S. no.	Import description	Qty, recommended
11 1	Finished Leather made from hide of Cow Thickness 1.4 to 1.8 MM as per 4 E Annexure	4.75x 5840= 27,740 Sq. Ft
2	Unit Sole (Rubber Sole Dublin) (Relevant)	Net to net

Case No.	105 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00347501AM22	
RA File Number	05AX04000912 AM22	
Licence No and Date	0511008698/08/02/2022	
Norms Committee	Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

]	Export item	Qty.	Import item	Qty. Recommended
	Boys Jacket with Hood (Style No SB7722)	2156 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	2738.12 Sq. Mtr.
	Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 with 1.05 SQM of100% Nylon Dyed Woven Fabric GSM 77 with 0.06 SQM of74% Acrylic 14% Polyester 12% Modacrylic Dyed	ı	100% Nylon Dyed Woven Fabric GSM 77+/-10%	2263.8 Sq. Mtr.
	Knitted Fabric GSM 920 and 0.04SQM of72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920 (GSM Tolerance plus or minus 10%)	•	74% Acrylic 14% Polyester 12% Modacrylic Dyed Knitted Fabric GSM 920+/-10%	129.36 Sq. Mtr.
			72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/-10%	86.36 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	106 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00347677AM22
RA File Number	06AX04000094 AM22
Licence No and Date	0611001129/08/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. CAD/CAM of export item for finished leather indicating efficiency of leather in export item.
- 2. Calculation of requirement of finished leather, justifying uses of 2.851 Sq. Meter per Saddle with indicating wastage.
- 3. Explanation for using Saddle Gullet 600 nos. only, when the export quantity is 10700 nos.
- 4. Specification of saddle Gullet.

Case No.	107 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	MADURA COATS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00348293AM22
RA File Number	07AA04038419 AM22
Licence No and Date	0711003182/09/02/2022

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case. Based on recommendation of technical authority, committee decide to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
Recycled Polyester Corespun Yarn (55/45) Made out of 55% Polyster filament Yarn + 45% Polyester Staple Fibre Blend)	105000 Kg.	Polyester Filament Yarn Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	
		Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	
Recycled Polyester Corespun Yarn (60/40) Made out of 60% Polyster filament Yarn + 40% Polyester Staple Fibre Blend)	-	Polyester Filament Yarn Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	302940 Kg.
		Polyester Staple Fibre Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream	201960 Kg.
Recycled Polyester Corespun Yarn (70/30) Made out of 70% Polyster filament	J	Polyester Filament Yarn Recycled made out of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment	349860 Kg.

Yarn + 30% Polyester Staple Fibre Blend)

and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream

Polyester Staple Fibre Recycled made out 149940 Kg. of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream

Recycled Polyester Corespun Yarn 338000 Kg. (79/21)

Made out of 79% Polyster filament Yarn + 21% Polyester Staple Fibre Blend) Polyester Filament Yarn Recycled made out 272360 Kg. of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream

Polyester Staple Fibre Recycled made out 72399.6 Kg. of 100% post-consumer polyester. Post-consumer recycled polyester comes from plastic waste collected in the environment and in particular Post-consumer waste is a waste type produced by the end consumer of a material stream

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	108 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00348771AM22
RA File Number	05AX04000903 AM22
Licence No and Date	0511008719/09/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and taking cue from SION G-38, suggestion given by the CLRI and recommendation of technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
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LEATHER BELTS(LEATHER BELTS(TOTAL 3142 BELTS MADE FROM 220 SQM Conceria Puccini (Sea), SHOULDERS CROCO 1.6-1.8 MM FINISHED LEATHER, LEATHER USED IN EACH BELT 0.06 SQM))	Conceria Puccini (Sea) SHOULDERS CROCO 1.6- 1.8MM FINISHED LEATHER	•
LEATHER BELTS (LEATHER BELTS (TOTAL 20000 BELTS MADE FROM 1200 SQM Conceria Volpiana (Sea), CROSTE RIF. ART. ALPONE 1.6-1.8 MM FINISHED LEATHER, LEATHER USED IN EACH BELT 0.06 SQM))	Conceria Volpiana (Sea) CROSTE RIF. ART. ALPONE 1.6-1.8MM FINISHED LEATHER	•
LEATHER BELTS(LEATHER BELTS(TOTAL 3374 BELTS MADE FROM 202.49 SQM Conceria Volpiana (Sea), SPLIT LORD CHP T2 WIND 0522-H0 MAGMIL 1.6-1.8 MM FINISHED LEATHER, LEATHER USED IN EACH BELT 0.06 SQM))))	Conceria Volpiana (Sea) SPLIT LORD CHP T2 WIND 0522-H0 MAGMIL 1.6-1.8MM FINISHED LEATHER	-

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	109 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00350045AM22
RA File Number	04AX04000206 AM22
Licence No and Date	0411002613/10/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Specification of All the import items including finished /fur leather, giving details thereof, and indicating location/function in uppers
- 2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.
- 3. The description of all the export items is the same, therefore, to indicate difference in these Export items.
- 4. Calculation for the requirement of imported and indigenous inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand-Book of procedure Vol. II i.e. G-24 with Justification for additional requirements, if any.
- 5. Requirement of Lining, Reinforcement material, Stamping foil and others should be in Sq. Ft/niche/Meter as per the SION and reason for Reinforcement material in pcs and Meter. If it is tape then to give width to it.

Case No.	110 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved

Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM APPLY 00350233AM22		
RA File Number	05AX04000913 AM22		
Licence No and Date	0511008752/10/02/2022		

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Sleeveless Jacket (Style No D3259404) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250+/-10%	4986 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 250+/-10%	1.14 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	111 / NC/5/MEET/Apr/202223/2		
Case Status	Case Deferred		
Party Name	DELTA SHOES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM APPLY 00352245AM22		
RA File Number	04AX04000213 AM22		
Licence No and Date	0411002625/11/02/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Complete specification for all the import items, indicating also the thickness/GSM of Cow Finished Leather and Fabric/ Mesh lining.
- 2. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.
- 3. Calculation for the requirement of all the import items for the manufacture of Export items *in tabular form* compared with respective SION fixed in H. Book of Procedure Vol II.
- 4. If any, additional item/higher qty. is required other than SION fixed, then to give justification for the same and to segregate the import items of raw material/Consumable/Packing Material, as the case may be from the list.

Case No.	112 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	R K INDUSTRIES IV	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00352379AM22	
RA File Number	04AX04000214 AM22	
Licence No and Date	0411002627/11/02/2022	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has not provided CAD, Image and Measurement chart (CIM)for the export products. The documents provided as CIM are not for the products under above advance authorization but for ladies jackets. The committee went through the details submitted in this case and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Proper CAD with style no and product description.
- 2. Image and measurement chart.

The case stands deferred for re-listing.

Case No.	113 / NC/5/MEET/Apr/202223/2		
Case Status	Case Deferred		
Party Name	GRINDWELL NORTON LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM APPLY 00356039AM22		
RA File Number	03AA040112831 AM22		
Licence No and Date	0311011426/15/02/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Nett weight of export, and net content of PVC compound coating on it
- 2. Function of import item no 4 to 9 in the manufacturing process
- 3. Detailed manufacturing process

Case No.	114 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHREE TIRUPATI BALAJEE AGRO TRADING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00356388AM22
RA File Number	56AX04000083 AM22

Licence No and	5611000792/15/02/2022
Date	3011000792/13/02/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
PP Woven Big Bags (Net Content of Recycled Polypropylene (PP) Granules 30% - 30.00 MT, Polypropylene (PP) Granules		Polypropylene (PP) Granules	74.8 MT
- 68 MT, U. V. Stabilizer Master Batch - 2 MT)		U. V. Stabilizer Master Batch	2 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	115 / NC/5/MEET/Apr/202223/2		
Case Status	Case Approved		
Party Name	CREATIVE GARMENTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM APPLY 00356908AM22		
RA File Number	03AX04001178 AM22		
Licence No and Date	0311011448/16/02/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

	- •
100% Polyester Dyed Tent Fabric width 60 Inches GSM 65 (+/-	10584 (MTR)
10%) 68D 450mm clear PU coated for binding	
5mm PES zipper chain C/E WR	26179.000
	(MTR)
100% Polyester Dyed Tent Fabric width 60 Inches GSM 60 (+/-	35820 (MTR)
10%) 68D PES inner tent DWR	
	width 60 Inches GSM 65 (+/- 10%) 68D 450mm clear PU coated for binding 5mm PES zipper chain C/E WR 100% Polyester Dyed Tent Fabric width 60 Inches GSM 60 (+/-

content in export product Qty in Mtr		8mm zipper coil C/E	32705
34114, Qty in SQ Mtr 51991 and 8mm Zipper Coil C/E Qty 32705 Mtr			(MTR)
Tent Using by 100% Polyester Dyed Tent	3600 (PCS)	100% Polyester Dyed Tent Fabric width 60 Inches GSM 90 (+/-10%) 75D 190T W/R PU 5000	23616 (MTR)
Fabric width 60 Inches GSM 90 (+/-10%) 75D 190T W/R PU 5000 MM floor (Net content in export product		MM floor	
in Mtr 22492.and SQ. Mtr 34277) and 5mm slider double w/o tab- Qty 14832 Pieces		5mm slider double w/o tab	14832 (PCS)
Tent	3600	100% Polyester Dyed Tent Fabric	92808 (MTR)
Using by 100% Polyester Dyed Tent Fabric width 60 Inches GSM 90 (+/- 10%) 75D PES PU coated fake RS EMB 3000M (Net content in export product in Mtr 88389 and SQ. Mtr 134704) and 8mm zipper slider	(PCS)	width 60 Inches GSM 90 (+/- 10%) 75D PES PU coated fake RS EMB 3000M	
double w/o tab- Qty 18540 Pieces		8mm zipper slider double w/o tab	18540
			(PCS)
Tent	620	100% Polyester Dyed Tent Floor Fabric width 60 Inches GSM 60	637
Using by 100% Polyester Dyed Tent Floor Fabric width 60 Inches GSM 60 (+/- 10%) 68D 450mm clear PU coated for binding (Net content in export product in Mtr Qty 606.60 and SQ. Mtr Qty 637	(PCS)	(+/- 10%) 68D 450mm clear PU coated for binding	(MTR)
Tent	620	100% Polyester Dyed Tent Floor	6932
Using by 100% Polyester Dyed Tent	(PCS)	Fabric width 60 Inches GSM 90 (+/- 10%) Fabric 75D 190T W/R	(MTR)
Floor Fabric width 60 Inches GSM 90 (+/- 10%)- 75D 190T W/R PU 5000 MM floor (Net content in export product in Mtr Qty 6602 and	. ,	PU 5000 MM floor	

SQ. Mtr Qty 10035

*Zipper chain, Zipper coil and sliders/Zipper slider in export items 1, 2, 3 and 4 respectively are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	116 / NC/5/MEET/Apr/202223/2		
Case Status	Case Deferred		
Party Name	B C INTERNATIONAL		
Meeting Number and Date	JC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022		
HQ File Number	HQRNORM APPLY 00357338AM22		
RA File Number	10AX04000050 AM22		
Licence No and Date	1011000871/16/02/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Nett weight of export product and net content of import item in it in weight terms.
- 2. % wastage claimed in weight basis

The case stands deferred for re-listing.

Case No.	117 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00357527AM22
RA File Number	05AX04000981 AM22
Licence No and Date	0511009168/16/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of CLRI and Technical authority, Committee decided to approve the input output norms as under:

Export item: LEATHER HAND BAG FOR LADIES LG EW CROSSBODY

Qty.: 8960 Pcs.

Import	items:
mport	ittiis.

Sl.	Description of input	UOM	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	SF	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	SQM	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO - 3.5MM LEG _HH73787	NOS	Net +1%
4	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	NOS	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	NOS	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS		Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	MTR	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Net +1%
10	METAL TOP STOPPER # 5 GOLD	NOS	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Net +1%
12	MK BOOKLET	NOS	Net to net
13	TECH CARD	NOS	Net to net
14	HANGTAG	NOS	Net to net
15	QR LABEL	NOS	Net to net

16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	SQM	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	SQM	Net +5%
18	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	SQM	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	SQM	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	SQM	Net +5%
21	LEATHER BOARD - 0.5 MM to 2MM Thickness	KG	Net +5%
22	PE FOAM TUBE - 1 MM Thickness (Small Handle)	KG	Net +1%
23	PE FOAM TUBE - 1 MM Thickness (Long Handle)	KG	Net +1%
24	ADHESION PROMOTER - UA400H	KG	45.7 *
25	PRIMER - DA550	KG	182.78*
26	EDGE PAINT SEMI GLOSSY - DAS660	KG	45.70*
27	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
1			

^{*} Subject to condition, 2% FOB value of export, combined together in all the three items.

Case No.	118 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00357531AM22	
RA File Number	05AX04000964 AM22	
Licence No and Date	0511009169/16/02/2022	
Norms Committee	Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Manufacturing process indicating wastage of Import item, from Cow Crust Leather to finished leather.
- 2. Complete specification of each import item and also to indicate thickness of Cow Crust Leather and finished leather
- 3. Calculation for the requirement of import and indigenous items for the manufacture of Export item, indicating net import content and wastage separately for each size of Belt.

The case stands deferred for re-listing.

Case No.	119 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00358791AM22
RA File Number	05AX04001005 AM22
Licence No and Date	0511009425/17/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Sleeveless Jacket (Style No. WM/WS/WX/WT/WE 8885) Made of 85% Polyester 15% Cotton Dyed Woven Fabric		85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	17032 Sq. Mtr.
GSM 210 and 0.69 SQM of 100% Nylon Dyed Woven Fabric GSM +/-10%		100% Nylon Dyed Woven Fabric GSM 77+/-10%	7438 Sq. Mtr

Case No.	120 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00359612AM22
RA File Number	07AX04000382 AM22
Licence No and Date	0711003262/18/02/2022

The Committee considered the case as per agenda along with other relevant papers based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
100 PERCENT SHEARLING LADIES GILET MADE OF DRESSED SHEEP FUR SKINS	684 Nos.		20862 Sq. Ft, @ 2.80 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	121 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00362303AM22
RA File Number	04AX04000236 AM22
Licence No and Date	0411002710/21/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Specification of all the import items including Cow finished leather.
- 2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of all import items.
- 3. Compare the requirement in tabular form with respective SION Fixed (G-9) in Handbook of Procedure Vol. II. If any, additional item/(s)/higher quantities of items are required, then to give justification.

The case stands deferred for re-listing.

Case No.	122 / NC/5/MEET/Apr/202223/2
Case Status	Case Deferred
Party Name	PLASTI WEAVE INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00363349AM22
RA File Number	13AX04000090 AM22
Licence No and Date	1311001032/22/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of

Technical authority, Committee decided to ask the firm to furnish the following;

- 1. Justification for 11 % wastage in pattern making with the help of CAD and 22 % wastage in sewing and
- 2. Why the wastage generated cannot be recycled and if sold then its commercial value
- 3. Quantity of filler material used along with PP.

The case stands deferred for re-listing.

Case No.	123 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00363462AM22
RA File Number	05AX04001023 AM22
Licence No and Date	0511010013/22/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Shirt Jacket with Hood Style No.AM0548 Made of 98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 and Hood made of domestic Fabric 100% Polyester Dyed Fleece Knitted Fabric GSM 250+/-10%	2148 Nos.	98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 and Hood made of domestic Fabric 100% Polyester Dyed Fleece Knitted Fabric GSM 250+/-10%	3.07 Sq. Mtr./P

Case No.	124 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00363463AM22	
RA File Number		
Licence No and Date	0511010014/22/02/2022	
Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant papers based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Sleeveless Jacket (Style No.FM4818) Made of 100% Polyester Knitted Bonded Fabric GSM 250 (Face 100% Polyester Dyed Knitted and Back 100% Polyester Fleece Knitted) (GSM 250+/-10%	2035 Nos.	100% Polyester Knitted Bonded Fabric GSM 250 (Face 100% Polyester Dyed Knitted and Back 100% Polyester Fleece Knitted) (GSM 250+/-10%	1.39 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	125 / NC/5/MEET/Apr/202223/2	
Case Status	Case Deferred	
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	r HQRNORM APPLY 00364954AM22	
RA File Number	02AX04000159 AM22	
Licence No and Date	0211002014/23/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

- 1. To give CAD/CAM of the export items using Finished Leather and lining material with efficiency.
- 2. To give specification of both the import items and also to give width of lining material with unit of measurement in Sq. Metre/yard.
- 3. Reason for giving net import content of Finished Leather, two times in some of the export items viz S.No. 15, 16 and 20.

Case No.	126 / NC/5/MEET/Apr/202223/2
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022
HQ File Number	HQRNORM APPLY 00370902AM22
RA File Number	06AX04000120 AM22
Licence No and	0611001164/28/02/2022

Date		

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has asked for finished leather 9.4 Sq. ft per pair but both Synthetic lining and Full insole socks are procured indigenously and used in manufacturing long boots. Based on recommendation of CLRI and Technical authority ,Committee decided to approve the input output norms as under:

Export Item: Ladies Leather Long Boot (MADE OF (19114 SQFT) FINISHED LEATHER MADE OF COW HIDE AND 2135 PRS UNIT SOLE (RUBBER SOLE DUBLIN)

Qty.:2135 Pairs

Import Items:

S	. No.	Import description	Qty. recommended
1		Finished Leather made from hide of Cow Thickness 1.4 to 1.8 MM as per 4 E Annexure	4.75x 2135=10,141.25 Sq. Ft
2		Unit Sole (Rubber Sole Dublin) (Relevant)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	127 / NC/5/MEET/Apr/202223/2	
Case Status	Case Approved	
Party Name	CENTURY OVERSEAS	
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 2 and 31/05/2022	
HQ File Number	HQRNORM APPLY 00370417AM22	
RA File Number	05AX04001126 AM22	
Licence No and Date	0511010545/28/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of technical authority, committee decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Romper	1304 Nos.	69% Polyester 29% Rayon 2%	1.55 Sq. Mtr./Pc
Style No.: ED473733LG		Spandex woven dyed fabric, GSM 229 +/- 10%	
Made from 69% Polyester 29% Rayon 2% Spandex woven dyed fabric, GSM 229 +/- 10%			